



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/23/2019	GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. B C DAS MR. B K SEN MS. J BAISHYA MR. F HAQUE	ASSTT.S.G.I. GA, NAGALAND
2	WP(C)/2905/2019 WITH LCR	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. C SHARMA MR. S DUTTA	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
<u>ORDER NO STEPS</u>				
3	WP(C)/760/2016	ASSAM BOUGHT LEAF TEA MANUFACTURERS ASSOCIATION and ANR Versus THE UNION OF INDIA and 7 ORS	MR. K N CHOUDHURY MR. R R KAUSHIK MR. B D DEKA	GA, ASSAM (R-5) C.G.C. MR. S S ROY (R-1) MR. B BORA (R-2,3&4) MR. P SAIKIA R-2,3,4,6 ASSTT.S.G.I.(R-1)
<u>ADMISSION</u>				
4	PIL/35/2018	BHASKAR BARUAH Versus UNION OF INDIA AND 4 ORS.	MR. B BARUAH PETITIONER IN PERSON	MR. D SAIKIA MR. M PHUKAN(R 1) MR. D UPAMANYA ASSTT.S.G.I.
5	WA/351/2018	SMT AYESHA BEGUM Versus STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM MR. B K PURKAYASTHA (R4) MS. M BORUAH (R4) L KALITA (R4)
6	WP(C)/844/2019	BHARAT CHANDRA SARMAH Versus UNITED BANK OF INDIA AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR. A IKBAL	MS. N MODI (R1,R2,R3,R4) MR SISHIR DUTTA (R1,R2,R3,R4) MR. C SHARMA (R1,R2,R3,R4) MR. S DUTTA (R1,R2,R3,R4) SC, UBI

	WITH I.A.(Civil)/1175/2019 in WP(C)/844/2019	BHARAT CHANDRA SARMAH Versus UNITED BANK OF INDIA AND 3 ORS.	MR SK N MAHAMMAD	MR S DUTTA SC, UBI
ORDERS				
7	PIL/48/2015 WITH PIL 106/15 & 79/15 (BOTH D/O), WP(C)- 3101/14, 2773/14, 3182/14 & 3238/14(ALL D/O) & CBI REPORT, FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR.B K MAHAJAN MR.S B RAHMAN MR.S BORTHAKUR MR. A U AHMED MR.A BORGHAIN(Mr. P.K. Tiwari, Amicus curiae)	MR.S S DEY(R-6) GA, ASSAM(R1) MR.M NATH(R-6) MR.A BHATTACHARJEEER-6 SC, APSC(R3,4,5) MR.A THAKUR SC, PERSONNEL DEPT.(R2)
8	WITH Review.Pet./49/2019	THE STATE OF ASSAM Versus OKRAM PRASANTA SINGHA	MR. R K D CHOUDHURY SR. GA, ASSAM	
9	PIL/38/2018	SEEMA BHUYAN Versus THE UNION OF INDIA AND 8 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, HEALTH AND F W ASSTT.S.G.I.
10	PIL/48/2018	TAPOBRAT CHHETRI Versus THE STATE OF ASSAM AND 5 ORS	MR S DEY MS. D GHOSH MS. N DEKA	SC, NHM SC, HEALTH
11	WITH PIL/38/2017	TAPOBRAT CHHETRI Versus THE STATE OF ASSAM and 4 ORS.	MS.D GHOSH MS.N DEKA	SC, HEALTH ASSTT.S.G.I.
12	WITH PIL/17/2018	TAPOBRAT CHHETRI Versus THE UNION OF INDIA AND 5 ORS.	MS. Y SHAIZA MS. D GHOSH MS. N DEKA	SC, N.H.M ASSTT.S.G.I. SC, HEALTH
13	WITH PIL/32/2018	TAPOBRAT CHHETRI Versus THE UNION OF INDIA AND 6 ORS.	MS. Y SHAIZA MS. D GHOSH MS N DEKA	SC, NHM ASSTT.S.G.I. SC, HEALTH
14	Mat.App./78/2018 WITH LCR	SRI SADESH SARKAR Versus SMTI BABLI BISWAS	ALHAJJ INAM UDDIN MRS. R MOMTAZ	
15	Review.Pet./98/2018 in WP(C) 912/10(D/O)	UNION OF INDIA AND 3 ORS Versus SHRI PURUSHOTTAM DASS	MR. S C KEYAL	MR. S DUTTA MS. I DAS
16	I.A.(Civil)/1958/2018 in C.Ex.App./27/2018	COMMISSIONER , CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S CALCOM CEMENT INDIA LIMITED	ASSTT.S.G.I.	MR. A K SAHEWALLA MR. W SHARMA
	WITH C.Ex.App./27/2018	COMMISSIONER , CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S CALCOM CEMENT INDIA LIMITED	MR. S C KEYAL ASSTT.S.G.I.	MR. A K SAHEWALLA MR. W SHARMA
17	WA/84/2019	MRS TARULATA DEVI AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. O P BHATI MR. T C DAS MR. P SARMA MS. M K GOGOI	GA, ASSAM
18	WA/108/2019 B/O	MD. JALAL UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK MR. B J GHOSH	MR H I CHOUDHURY SC, PNRD MR. M NATH (R-1, 2 AND 4) MR. A SARMA MR. D HUSSAIN MR. K K PARASAR (R-3) MR. K KALITA
19	I.A.(Civil)/1248/2019 WITH LCR in Mat.App./70/2018	SMTI ARCHITA CHOUDHURY Versus ANIRUDHA ROY	DR. N DEKA MR N AHMED	MR. M SARMA MR. N AHMED MR G C HAZARIKA MR S P PAUL MR A K PANDIT MR. G KAKATI

	WITH Mat.App./70/2018	SRI ANIRUDHA ROY Versus SMTI ARCHITA CHOUDHURY	MR. M SARMA MR N AHMED MR G C HAZARIKA MR. L DEKA MR S P PAUL MR A K PANDIT MR. G KAKATI	DR. N DEKA MR N AHMED
20	WITH Mat.App./2/2019	SMT ARCHITA CHODHURY Versus SRI ANIRUDHA ROY		DR. N DEKA MR G KAKOTI MR M SARMA MR. L DEKA MR S P PAUL
21	I.A.(Civil)/1565/2019 in WA/246437/2015	SMTI. SAMITA KAMI Versus THE UNION OF INDIA and 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	ASSTT.S.G.I.
	WITH WA/246437/2015 (Filing Number)	SMTI SAMITA KAMI Versus THE UNION OF INDIA and 4 ORS	MD.A KHAN MR.P K R CHOUDHURY	
22	I.A.(Civil)/1608/2019 in WA/1554/2019	DR. BIPUL TALUKDAR Versus DR. JAYANTA PATHAK AND 3 ORS.	MR. N NATH	GA, ASSAM
	WITH WA/1554/2019 (Filing Number)	DR. BIPUL TALUKDAR Versus DR. JAYANTA PATHAK AND 3 ORS		
23	I.A.(Civil)/1613/2019 in WA/303822/2017	UNION OF INDIA AND 6 ORS. Versus BHOOPENDRA PRATAP SINGH PARIHAR	C.G.C. MRS. A GAYAN	
	WITH WA/303822/2017 (Filing Number)	UNION OF INDIA and 6 ORS Versus BHOOPENDRA PRATAP SINGH PARIHAR	MR.A GAYAN	
24	WP(C)/2121/2019	DY HOTELS AND RESORTS LLP AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR S ALI MR. M SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,15th May 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2184/2019 FIXED	PRABIN KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MRS M D CHOWDHURY MS. R K SAINI	GA, ASSAM
2	WP(C)/2504/2019 FIXED	UTPAL DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
3	WP(C)/2643/2019 FIXED	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA MR E SHITIRI	SC, APDCL
4	WP(C)/2649/2019 FIXED	SOHIDUL ISLAM LASKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	H BEZ H BEZ MR. R MAZUMDAR	SC, APDCL
5	WP(C)/2653/2019 FIXED	BHAITI NARAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, APDCL
6	WP(C)/2654/2019 FIXED	TAPANJIT KONWAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR. A GOHAIN MR. B PADUN	GA, ASSAM SC, APDCL
7	WP(C)/2656/2019 FIXED	BHUBANESWAR KALITA AND 48 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I CHOUDHURY MR. N K DAS	SC, APDCL
8	WP(C)/2697/2019 FIXED	FAKRUZZAMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY MR. N H LASKAR	SC, APDCL
9	WP(C)/2698/2019 FIXED	NABAJYOTI PAUL AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY MR. N H LASKAR	SC, APDCL
10	WP(C)/2699/2019 FIXED	JAYANTA KUMAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	
11	WP(C)/2700/2019 FIXED	ANAL CHANDRA DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A LAL MR A BRAHMA MR. M PANDIT	GA, ASSAM SC, APDCL

12	WP(C)/2701/2019 FIXED	TILAK CHANDRA BORA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR A DASGUPTA MR. K BORA	GA, ASSAM SC, APDCL
13	WP(C)/2778/2019 CAVT. NO.0218/2019 CAVT. 218/2019, B/O	RABIN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. U K NAIR MR. A CHETRY ADDL. AG, ASSAM FOR CAVEATOR SC, ELEM. EDU SC, APSC
14	WP(C)/2797/2019 FIXED	ISHAQUE AHMED Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 15 ORS.	MR. A K DUTTA MR. F E CHOUDHURY	SC, ELEM. EDU SC, APSC
15	WP(C)/2832/2019 B/O	SWMDWN BRAHMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI	GA, ASSAM SC, BTC SC, FOREST
16	WP(C)/2850/2019 FIXED	SUBHESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
17	WP(C)/2928/2019 FIXED	NAVA KR. PEGU AND 9 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MD S ALI MR. B K DAS	SC, APDCL
	WITH			
18	WP(C)/2704/2019	ANUJ DUTTA AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. B GOGOI	SC, APDCL
	WITH			
19	WP(C)/2929/2019	BOKUL BORA AND 42 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MD S ALI MR. B K DAS	SC, APDCL
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
20	I.A.(Civil)/1558/2019 in Cont.Cas(C)/539/2018	NAJIFUR RAHMAN Versus RAKESH KUMAR AND 3 ORS.	MD. M U AHMED MR. S F CHISTIE	
	WITH Cont.Cas(C)/539/2018	NAJIFUR RAHMAN Versus RAKESH KUMAR AND 3 ORS.	MD. M U AHMED MR. S F CHISTIE	MR. N UPADHAYAY (R 1 TO 4)
<u>ADMISSION</u>				
21	WP(C)/4643/2014	M/S LADI STEEL INDUSTRIES PVT. LTD. and ANR, Versus STATE OF ASSAM and 5 ORS,	MS.M HAZARIKA MS.J HAZARIKA	MR A KALITA (SC, COMMERCE & INDUSTRIES DEPT.) MR.S CHAMARIA SC, FINANCE
22	WP(C)/1159/2017 FIXED	BUDHESWAR DIHINGIA Versus THE STATE OF ASSAM and 4 ORS.	MS.R R RAJKUMARI MR.A AHMED	GA, ASSAM SC, FINANCE SC, IRRIGATION
23	WP(C)/1423/2017 FIXED	JANAKI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR.P DEKA MR.A CHETIA	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
	WITH			
24	WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
25	WP(C)/3264/2017	KHANDAN KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4)
	WITH			
26	Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS Versus SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR M R ADHIKARI (R3)

27	WP(C)/5568/2017 FIXED	ANANTA PATOWARY Versus THE STATE OF ASSAM and 3 ORS.	MS.M DEVI MS.R BEGUM MR.P KATAKEY	GA, ASSAM
28	WP(C)/6268/2017 FIXED	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MS. K YADAV MR. A KABRA MS. R R BARUAH MR. R L YADAV	C.G.C. MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
	WITH			
29	WP(C)/7201/2018	PRABHU DAYAL Versus THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA MR. R L YADAV	MR. D C BORAH (CGC, R1- R5) ASSTT.S.G.I.
	WITH			
30	WP(C)/8803/2018	ANIL KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
31	WP(C)/6956/2017 WITH LCR FIXED	THE PURBANCHAL EDUCATION WELFARE SOCIETY PEWS Versus THE STATE OF ASSAM and 2 ORS.	MR.A DHAR MS.C DAS MRK K DAS	GA, ASSAM MR. B K DAS MR. R SARKAR
32	WP(C)/7225/2017 FIXED	JYOTIRMOY DAS and 7 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.N BARUAH MRS.P BHARADWAJ MR.A BARKAKATI MR.T N SRINIVASAN MR.M K CHOUDHURY	GA, ASSAM MR. S K MEDHI MR. U K NAIR (SC, GHC), R-2 & 3 MS. I GOHAIN MR.N DEKA(R- 4-7&9) MRS. J DEKA MS. R DEKA MR. H CHETRY
33	WP(C)/7253/2017 FIXED	NAZIB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.N BARUAH MD.S ALI MRSK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM
34	WP(C)/7337/2017 FIXED	SAFURA BEGUM and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR I RAFIQUE MS.M DEKA	SC, HEALTH
	WITH			
35	WP(C)/8400/2018	SHAMIM AHMED AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM SC, NRHM
	WITH			
36	WP(C)/8738/2018	MUSSTT. RUPALI BEGUM AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR. U P CHALIHA	SC, NRHM
37	WP(C)/763/2018	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 2 ORS.	MR. N BORAH MR. H MAZUMDER	MR. A DHAR, Md. F. Faridi (R-3) SC, GHC, MR U K NAIR
38	WP(C)/1332/2018 B/O	SEWALI DEKA TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR R SINGHA	MR. D P BORAH (SC, HEALTH) MR. B GOGOI (SC, FINANCE)
39	WP(C)/2346/2018	JUDHISTIR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D SAIKIA MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR. T J MAHANTA (R4) GA, ASSAM MR. P P DUTTA (R4) MR. A BORUA (R4)
40	WP(C)/2793/2018 B/O	ASHOK DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	DR. B AHMED GA, ASSAM SC, IRRIGATION
41	WP(C)/2876/2018 FIXED	KHIROD BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	DR. B AHMED GA, ASSAM SC, IRRIGATION
42	WP(C)/3143/2018 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S DUTTA MR. A BHATTACHARYA MR S CHOUDHURY	MR. S C KEYAL (ASSTT.S.G.I.) MR. D C BORAH ASSTT.S.G.I.

43	WP(C)/4633/2018 FIXED	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
44	WP(C)/8747/2018 FIXED	ADALAT SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	GA, ASSAM SC, FINANCE DEPTT.
45	WP(C)/25/2019 FIXED	TARABANU BEGUM Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M SHELIM	GA, ASSAM SC, AG MR. H A AHMED (R8) SC, A S T C
46	WP(C)/174/2019 FIXED	PHUKAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, IRRIGATION
47	WP(C)/810/2019	BHAIRABENDRA KR. DAS @ BHAIRAB DAS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. K D SARMA	SC, PNRD
48	WP(C)/1347/2019 FIXED	GITTU BORAH @ GITTU BORAH BORDOLOI Versus THE ASSAM GRAM VIKASH BANK AND 4 ORS.	MR. A GOGOI	MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY
49	WP(C)/1555/2019 FIXED	UTPAL PACHANI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	SC, HIGHER EDU SC, APSC
50	WP(C)/1712/2019 FIXED	MANU DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
51	WP(C)/1829/2019 FIXED	ADARJAN NESSA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	MR. S S ROY (GA, ASSAM, R-4) MS. S SARMA (SC, HEALTH DEPT, R-1,2,3,5)
52	WP(C)/2091/2019 FIXED	DINESH LAGACHU Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
53	WP(C)/2255/2019 FIXED	SUMA PAUL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SR. GA, ASSAM
54	WP(C)/2444/2019 FIXED	PHULKAN MEDHI AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH MR. D BORAH	GA, ASSAM SC, HEALTH SC, FINANCE DEPTT.
55	WP(C)/2529/2019 FIXED	KHAGEN DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, APDCL
56	WP(C)/2573/2019 FIXED	DEEP JYOTI SEN Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	SC, APDCL

ORDERS

57	Cont.Cas(C)/529/2017 FIXED	NIRMAL ROY CHOUDHURY Versus KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
58	Cont.Cas(C)/415/2018 FIXED	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. P D NAIR (R1, R2) MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR. H ROHMAN (R1, R2)
59	Cont.Cas(C)/470/2018 FIXED	LABANYA SAIKIA Versus RATHINDRA BHUYAN AND 2 ORS.	MR. A BARUAH MR D MAHANTA	MR. D SAIKIA (R1, R2) MRS D BORAH (R1, R2) MR. D P BORAH (R1, R2)
60	Cont.Cas(C)/499/2018 FIXED	HRISHIKESH DAS Versus KRISHNA KUMAR DWIVEDI AND 2 ORS.	MR N DUTTA MS. J HAZARIKA MR. A PHUKAN	MR. A K THAKUR (R1) MR. C BORUAH (R2, R3)

61	Cont.Cas(C)/521/2018 B/O	NANDESWAR BORAH Versus MANOJ KUMAR TELREJA AND ANR.	MR. D BORAH	MR. S C KEYAL (R2) MS. P BARUAH (R2)
62	WP(C)/2858/2018 B/O	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
63	Review.Pet./47/2019 CAVT. NO.0095/2019 WP(C)/2367/2016 (Disposed) FIXED	MISS SHILPI DAS @ SHILPI DEY DAS Versus SMTI JURI KALITA DUWARAH AND 4 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM MRS. K DEVI FOR CAVEATOR
64	WP(C)/1460/2019 FIXED	RANUMONI DUTTA AND 20 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORTHAKUR MR. J K CHUTIA MR. G TAMULI MR. M DEWAN	GA, ASSAM ASSTT.S.G.I.
65	I.A.(Civil)/1516/2019 in WP(C)/2120/2016 WITH WP(C)/2120/2016	GOPAL ROY AND 2 ORS Versus JAPHED DHAN AND 17 ORS JAPHED DHAN and 17 ORS Versus THE UNION OF INDIA AND 8 ORS	MS. N GOGOI MR.J ABEDIN MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY	MR. K N CHOUDHURY MR D DAS A DASGUPTA, SR.ADV. MR.B D DAS(Sr.Adv.)(R-6) MR.S C BISWAS S CHAKRABORTY MR. I H SAIKIA (R-7,8,9) MS.R DEKA(R-6) MS. N GOGOI (R-7,8,9) MS.K L R YANTHAN(R-6) MS. P S CHAKRABORT (R-7,8,9)Y MS. P S CHAKRABORT (R-7,8,9)Y MR. B DAS MS. U NANDA SC, RAILWAY
	WITH I.A.(Civil)/1449/2017 in WP(C)/2120/2016	THE UNION OF INDIA AND 4 ORS Versus JAPHED DHAN and 17 ORS	MR.S C BISWAS(R-5) MS.U NANDAR-5 SC, RAILWAY	MR.B D DASR-6 MR.J ABEDIN MR.D UPAMANYA MS.A CHOUDHURY MS.R DEKA(R-6)
	WITH I.A.(Civil)/3518/2017 in WP(C)/2120/2016	JAPHED DHAN and 17 ORS Versus THE UNION OF INDIA AND 5 ORS	MR.K N CHOUDHURY MR.J PATOWARY MR.D DEKA MS.R KAKATI	MR.S C BISWAS
66	I.A.(Civil)/1559/2019 WP(C)/7296/2018 (D/O) in WP(C)/7296/2018	BALARAM KALITA AND 19 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
67	I.A.(Civil)/1563/2019 WP(C)/7313/2018 (Disposed) in WP(C)/7313/2018	KHAGEN RAMCHIARY AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. M CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
68	WP(C)/2171/2019 FIXED	SHYAMAL KUMAR LODH Versus THE MANAGING DIRECTOR CUM CHIEF EXECUTIVE OFFICER AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	
69	WP(C)/2273/2019 FIXED	DILIP KR. DEKA Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	GA, ASSAM
70	WP(C)/2572/2019 FIXED	BUDHESWAR MILI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR. K K PARASAR	GA, ASSAM SC, NRC

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8569/2018 FIXED	NIKUNJA BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS	MS D HAZARIKA MS S DAS MR S K SARKAR	MR S N SARMA SENIOR ADVOCATE, OIL INDIA LTD. MR. P S DEKA (SC, REVENUE DEPT.) MR R DHAR (GA, ASSAM) MR A SARMA SC, O I L SC, REVENUE
2	Arb.P./17/2019	M/S. DIPAYAN PAUL AND CHANCHAL PAUL JV Versus THE STATE OF ASSAM AND 2 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. A BHATTACHARJEE	GA, ASSAM
3	WP(C)/1113/2019 FIXED	BHABESH CHANDRA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MR. B MAJUMDAR	GA, ASSAM
4	WP(C)/1295/2019 FIXED	VISUAL SECURAS LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MR. D P MANDAL	GA, ASSAM
5	WP(C)/2525/2019	PHULESWARI RABIDAS Versus THE STATE OF ASSAM AND 2 ORS	MR. G C PHUKAN MR. S K SINGH	GA, ASSAM
6	WP(C)/2563/2019 FIXED	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
7	WP(C)/2611/2019	M/S. PIONEER LIVESTOCK Versus THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MR. B ZAMAN MS. M DEKA	GA, ASSAM
8	WP(C)/2709/2019 FIXED	ARABUL MUSTAFA Versus THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MR. A B ACONDA MS F BEGUM MD. GIASH UDDIN	SC, PNRD GA, ASSAM
9	WP(C)/2732/2019	MANIKUNTALA BARMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR G CHOUDHURY MS. S KAUSHIK	GA, ASSAM

10	WP(C)/2820/2019	SHARIQUE AYUB Versus ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)	MRS I MAZUMDAR	SC, APDCL
11	WP(C)/2880/2019 FIXED	LOKMAN ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
12	I.A.(Civil)/2660/2018 in WP(C)/2329/2018 WITH WP(C)/2329/2018	SWAPAN SUTRADHAR AND 3 ORS Versus MONIR UDDIN KHANDOKAR AND 5 ORS MONIR UDDIN KHANDOKAR Versus THE STATE OF ASSAM AND 8 ORS.	MR. R ISLAM MS A HUSSAIN MS. M DEKA MR. S BANIK MR H GUPTA MR. N HOQUE	GA, ASSAM MR. S BANIK GA, ASSAM MR. R ISLAM (R5, R7-9) MS A HUSSAIN (R5, R7-9)
13	I.A.(Civil)/1228/2019 in WP(C)/300/2019 WITH WP(C)/300/2019	JITEN MEDHI AND ANR Versus THE STATE OF ASSAM AND 6 ORS. DINABANDHU NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. D K SARMAH MS. A TALUKDAR	MR. D K SARMAH GA, ASSAM MR. A C SARMA (R7,R8) MR. B HALDAR (R7,R8) MR G BHARADWAJ (R7,R8)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/1453/2019 in Cont.Cas(C)/269/2018 WITH Cont.Cas(C)/269/2018	NIRMAL KUMAR AGARWALLA Versus LOHIT PATHAK AND 4 ORS. NIRMAL KUMAR AGARWALLA Versus LOHIT PATHAK AND 2 ORS.	MR S K DAS MR R KARIM MR. S K DAS MR R KARIM	MR. N UPADHAYAY DR. B U AHMED (R1) MR. N HAQUE (R1) MR K UDDIN (R1) MR. A K AZAD (R1) MR. A UDDIN (R1)
<u>ADMISSION</u>				
15	WP(C)/874/2017	TARAWATI KUTUM Versus THE STATE OF ASSAM and 5 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM
16	WP(C)/986/2017	LALIT PEGU and 6 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.L TALUKDAR MS.M DAS MR.B DAS MS.M DAS	GA, ASSAM
17	WP(C)/1307/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	MR.P DAS(R-5) MR.G DAS(R-5) ASSTT.S.G.I. SC, NEDFI SC, INDUSTRIES
18	WP(C)/1534/2017	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MRU S BORGOHAIN	GA, ASSAM
19	WP(C)/1729/2017	BEDANANDA TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A ALI MR.A CHOUDHURY MS.M KONCH	GA, ASSAM
20	WP(C)/1826/2017	CHITRA DEVI GOENKA and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.M K MISHRA	GA, ASSAM MR.Y DOLOI(R- 1-3) ADDL. AG, ASSAM
21	WP(C)/2582/2017	SALEMA BIBI Versus THE STATE OF ASSAM and 4 ORS.	MR.J ISLAM MR.S ALI MR.SK N MAHAMMAD MR.SK S N MOHAMMAD	GA, ASSAM
22	WP(C)/3047/2017	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6

23	WP(C)/3727/2017	UTPAL KANTI NATH Versus THE STATE OF ASSAM and 3 ORS.	MR.M K NEOG MR.S K SINGHA MR.B KUMAR	GA, ASSAM
24	WP(C)/5059/2017	CHAMPAK SING RAY Versus THE UNION OF INDIA and 6 ORS.	MR.S K ROY MRS.M M ROY	GA, ASSAM MS.R BARUAH MS.M CHATTERJEE MSK KALITA MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
WITH				
25	WP(C)/4958/2017	RAJIB RAY Versus THE UNION OF INDIA and 6 ORS.	MR.S K ROY MRS M M ROY	GA, ASSAM MS.R BARUAH MS.M CHATTERJEE MS K KALITA MRS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA
WITH				
26	WP(C)/4974/2017	SHIBEN CHANDRA ROY Versus THE UNION OF INDIA and 5 ORS.	MR.S K ROY MRS.M M ROY	GA, ASSAM MR.H K DAS MR.D J DAS SC, NF RLY
27	WP(C)/5690/2017	SUKANTA DEB Versus THE STATE OF ASSAM and 2 ORS.	MS.M DEV MS.M DEB MRS.A BASUMATARY MS.P DEB	GA, ASSAM
28	WP(C)/6246/2017	NAZRUL ISLAM Versus STATE BANK OF INDIA and ANR.	MR.P K BORDOLOI MR.M KATAKI	MR.A K SAHEWALLA(R-1&2)
29	WP(C)/6286/2017	SNEHALAYA CENTER FOR CHILD RIGHTS and ANR. Versus THE UNION OF INDIA and 7 ORS.	MR N DUTTA MR. S K MEDHI MR. M DAS	GA, ASSAM MRS. A GAYAN (CGC, R1 & R2)
30	WP(C)/6890/2017	GIRIN GOGOI Versus THE STATE OF ASSAM and 4 ORS.	MR.P KATAKI MS.M DEVI MR.S DUTTA MS.R BEGUM	GA, ASSAM
31	WP(C)/1052/2018	FAKAR UDDIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND 38 ORS.	MR B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. R A CHOUDHURY (R-5 TO 39)
32	WP(C)/1274/2018	JANASADHARAN PRINTING AND PUBLISHERS (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. A D CHOUDHURY MS J HAZARIKA MR. T CHAKRABORTY	GA, ASSAM MR. D GOGOI(R-7) MR. D GOGOI
33	WP(C)/4822/2018	DIMBESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM SC, AFDC
WITH				
34	WP(C)/6022/2018	GOLAP HAZARIKA Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. M CHOUDHURY (R5) MR. M MAHANTA (R5) MR. P K MUNIR (R5) MR. V A CHOWDHURY (R5) SC, AFDC
35	WP(C)/5435/2018	PRAKASH SWAMI Versus THE POLLUTION CONTROL BOARD AND 3 ORS	MR C BARUAH MR. R TALUKDAR MR. R BORO	GA, ASSAM MR. P J PHUKAN SC, PCB SC, FOREST
36	WP(C)/6897/2018 FIXED	RAJU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J AHMED MR S Z AHMED MR. S I BORA	GA, ASSAM
37	WP(C)/7901/2018 B/O	BINA RAJBONGSHI Versus THE STATE OF ASSAM AND 2 ORS.	MR M AHMED MR. A HUSSAIN	GA, ASSAM SC, FINANCE

38	WP(C)/1973/2019 FIXED	AKAMAN BORA @ BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, PNRD GA, ASSAM SC, REVENUE
39	WP(C)/2366/2019 CAVT. NO.0316/2019 FIXED, CAVT 316/19(D/O)	M/S. NIRAVJYOTI CONSTRUCTION COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS MS M BORAH	MR. R M DAS SC, WATER RESOURCE FOR CAVEATOR
40	WP(C)/2490/2019 FIXED	RAHMAT ALI LASKAR AND 603 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	GA, ASSAM SC, K A A C SC, REVENUE
WITH				
41	WP(C)/1584/2019	SURUJ ALI AND 524 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MRS. R MOMTAZ MR. A H M R CHOUDHURY MR. A I UDDIN	GA, ASSAM SC, REVENUE
ORDERS				
42	WP(C)/4949/2017	MAHESH CHANDRA KALITA Versus THE STATE OF ASSAM and 5 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	SC, CO-OP.
43	Cont.Cas(C)/466/2018	M/S. NISHI GAS AGENCY Versus R.K.JHA	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	MR. B GOGOI MR. D UPAMANYA B JHORAR
44	Cont.Cas(C)/490/2018	M/S. M.D. ASSOCIATES Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	MR. P N GOSWAMI (R1, R2, R3, R4, R6) MR. R R Gogoi (R1, R2, R3, R4, R6)
45	Cont.Cas(C)/519/2018	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 5 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
46	Cont.Cas(C)/581/2018	SMT. PARBATI KARMAKAR AND 4 ORS. Versus MADHAIYAAN ANGAMUTHU, IAS,	MR H J TAMULI	MS. S KHOUND
47	WP(C)/7326/2018	GIRIN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
48	WP(C)/8377/2018	REGENT PARADISE OWNERS WELFARE SOCIETY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A SATTAR (R3) MR. A SATTAR (R3) MR Z MUKIT (R3) MR Z MUKIT (R3) MS. N BARMAN (R7) MS. R HUSSAIN (R3) MS. R HUSSAIN (R3) SC, GDD SC, GMC SC, G M D A
49	WP(C)/28/2019	MAHAMMAD ALIM Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS	MS R S SADIAL MR H S KALSI MS P SINGHA	MR. S S ROY (R1,R2) MR. S BORTHAKUR (R1,R2)
50	Review.Pet./39/2019 WP(C) 4701/2014(D/O), FIXED	SMTI RANU DEVI Versus SMTI REEMA BARUAH AND 4 ORS	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. M U MONDAL (R1) MS. N NASRIN (R1) MD. I H KHAN (R1) SC, EDU
51	Review.Pet./73/2019 WP(C) 4015/2018(D/O)	REKIB UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K BHUYAN MR N ISLAM	SC, ELEM. EDU MR. S P BHATTACHARJEE SC, SSA
52	WP(C)/138/2019	BABULAL BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 7 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. D GOGOI MR. R R Gogoi	GA, ASSAM SC, AFDC
53	WP(C)/1177/2019 FIXED	HIMANI DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM

54 WP(C)/1229/2019

ROMA DEVI @ RAMA BALA DEVI
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. I H SAIKIA
MS A DAS

GA, ASSAM
MR E AHMED (R6)
MR. R A CHOUDHURY (R6)
MR. S A AHMED (R6)

55 WP(C)/1736/2019
FIXED

MANINDRA KR. DAS
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. A SHARIF
MS P BARMAN
MR. M ALAM

GA, ASSAM
SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
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15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 5

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/230/2019 FIXED	GOPALJI MISHRA AND 9 ORS. Versus DILIP CHANDRA NATH AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR. S C KEYAL SC. ASSAM UNIVERSITY
2	WP(C)/2548/2019 FIXED	PRITISHA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MS P LEKHARU	SC, HIGHER EDU SC, DIB. UNIVERSITY
3	WP(C)/2925/2019	ASSAM STATE AGRICULTURAL MARKETING BOARD Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R DUBEY MR. R KALITA MS. A B KAYASTHA	ASSTT.S.G.I. SC, INCOME TAX
<u>ORDER NO STEPS</u>				
4	WP(C)/2262/2016	LEKHAN UPADHYAYA Versus THE STATE OF ASSAM AND 4 ORS	MS.A BARUAH MR.A BUJARBARUAH	GA, ASSAM SC, SECONDARY EDUCATION
5	WP(C)/2372/2019 FIXED	KANNAN THIRUGNAMAM Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. S R BARUAH (R5) ASSTT.S.G.I. SC, IIT
<u>ADMISSION</u>				
6	WP(C)/4808/2013 FIXED	SMT LILAWATI BORA Versus THE STATE OF ASSAM AND 6 ORS	MR.T C CHUTIA MR.K K HANDIQUE MS.R GOHAIN MRS.S BORPATRAGOHAIN	SC, FINANCE SC, EDU
7	WP(C)/3683/2015	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MS.P BARUAH MR.K SINGHA MS.L SARMA	SC, SECONDARY EDUCATION
WITH				
8	WP(C)/5988/2015	AJANTA DASTIDAR BORA Versus THE STATE OF ASSAM and 5 ORS,	MS.L SHARMA MR.K SINGHA MRS. P BARUAH	SC, SECONDARY EDUCATION
9	WP(C)/465/2016	JIBAN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAM MS. M D BORAH (R-4) SC, ELEMENTARY EDUCATION SC, FINANCE

10	WP(C)/493/2016 FIXED	MISS BIJU BARMAN Versus THE STATE OF ASSAM and 3 ORS	MR.H K DAS MS.P DUTTA MR.M C BORA	MS. R B BORA(GA, Social Welfare Deptt. R-3 & 4) MR.U J SAIKIA(R-2) SC, HIGHER EDUCATION
11	WP(C)/4501/2016	MRS. SYEDA JARINA YASMIN Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	SC, SECONDARY EDUCATION
12	WP(C)/6530/2016 CAVT. NO. 1368/2016 CAVT. 1368/2016(D/O), B/O	KORMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.H R KHAN MR.N ISLAM MS.K BORA MS.L DAS	MR A R BHUYAN (R-6) MR. N NATH (R-6) MR. R ISLAM (R-6) MR.D SHARMA(R-6) SC, ELEMENTARY EDUCATION(R1-5) FOR CAVEATOR MS. K BORA (R-6)
	WITH			
13	WP(C)/840/2016	MOYNUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. H R KHAN MR. N ISLAM MS. K BORA MS. L DAS	SC, ELEMENTARY EDUCATIONR 1-3 MR. N NATH(R-6) MS. N GOSWAMI(R- 4,5&7) MR. D SARMA(R-6) MR. R ISLAM (R-6) MS. S P DAS(R- 4,5&7) MRS K. BORA (R-6)
	WITH			
14	WP(C)/852/2016	KORMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.H R KHAN MR.N ISLAM MS.L DAS MS.K BORA	MR. N NATH (R-6) MS.N GOSWAMI R- 4and5 MR.D SARMA(R-6) MR. R ISLAM (R-6) SC, ELEMENTARY EDUCATION(R1-3) MS. K BORA (R-6) MS.S P DAS(R- 4&5)
15	WP(C)/188/2017	PRASANTA SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR.T H HAZARIKA(R-5) MR. S DEKA(R-5) MR.M CHETIA(R-5) MR.A RASHID(R-5) SC, ELEMENTARY EDUCATION SC, SSA
16	WP(C)/2288/2017 CAVT. NO. 460/17	PANCHAM SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.B KUMAR	SC, SECONDARY EDUCATION MR.A M BARBHUIYAFOR CAVEATOR.
17	WP(C)/3658/2017 CAVT. NO. 494/2017	SUMSUJ JAHAN FAYEJI Versus THE STATE OF ASSAM and 6 ORS	MR.T ISLAM MS.S PARBIN MS.F AHMED MS.A MESEN	MR.K P SARMA(Sr.Adv.)(R- 4) MR.J ABEDIN(R- 6&7) MR.N CHAKRABORTY MR.P C GOSWAMI(R-5) MR.D A KAIYUMR- 6and7 MRU SARMA(R-4) MR. B SARMA(R-5) MR.H DAS(R-4) MR.E HUSSAIN(R- 6&7) SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, G U
18	WP(C)/4318/2017 FIXED	JYOTISH SAHARIA Versus THE STATE OF ASSAM and 6 ORS.	MR A UPADHYAY MS.K JAIN MR.P UPADHYAY	MR.K PHUKAN R 1, 3, 4, 5 MR. S R BORUAH SC, ELEMENTARY EDUCATION MR.A DEKA
19	WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. I ALAM MR. B J GHOSH	SC, HEALTH MRS A VERMA SC, FINANCE

20	WP(C)/6232/2017 FIXED	SABHARAM MAZUMDAR Versus THE STATE OF ASSAM and 2 ORS.	MR.A D CHOUDHURY MR.D CHOUDHURY	MR.R BARUAHR-3 MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR.N M DUTTA(R-3)
21	WP(C)/6862/2017	ADILA BEGUM BARBHUIYA Versus THE STATE OF ASSAM and 4 ORS.	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM	GA, ASSAM SC, ELEMENTARY EDU.
22	WP(C)/7890/2017	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	MS.S D SAIKIA MSB DEVI MR.R SARMA	SC, ELEMENTARY EDUCATION MR. C GOSWAMI
23	WP(C)/7952/2017 B/O	SADIQUL ALAM LASKAR Versus THE STATE OF ASSAM and 6 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM MS. S B CHOUDHURY (R7) SC, ELEMENTARY EDUCATION
24	WP(C)/2210/2018 FIXED	MADHAB SAHA Versus THE ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. M U MAHMUD MR S HOQUE MR S ISLAM MR. M ALI MR P K DAS	SC, SEC. EDU. SC, APSC
25	WP(C)/3032/2018 B/O	BULLUT ANCHALIK JATIYA VIDYALAYA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	SC, SEC. EDU. MR A R BHUYAN(R4,5 AND 6) MR. M A I HUSSAIN(R4, 5 AND 6) MR. S H ZAMAN(R4,5 AND 6) MR. F HAQUE(R4,5 AND 6)
26	WP(C)/4670/2018 WP(C) 2165/2015(D/O), FIXED	MAHMADUL HOQUE Versus THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA MS. R DEKA MR. K M MAHANTA MR A K SINGHA MS P THAPA	SC, ELEM. EDU
27	WP(C)/4973/2018	MANIQUZ ZAMAN CHOUDHURY Versus STATE OF ASSAM AND 3 ORS	MR J ISLAM MR A RAHMAN MRS. A AHMED MS. M KALITA	SC, SEC. EDU. MR. M A SHEIKH (R4) MS J H CHOUDHURY (R4) MR. M R Z CHOUDHURY (R4) MD. H BHUYAN (R4)
28	WP(C)/5461/2018 FIXED	ANIL BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, ELEM. EDU
29	WP(C)/6491/2018 FIXED	MD. RAFIQUAL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	SC, ELEM. EDU GA, ASSAM
30	WP(C)/8302/2018 B/O	GOLAP KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR MR H J TAMULI	SC, ELEM. EDU
31	WITH WP(C)/8528/2018	AYUB ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD	SC, ELEM. EDU
32	WP(C)/1132/2019 FIXED	HURUNAR RASHID Versus THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MR. B ZAMAN	SC, ELEM. EDU
<u>BAIL HEARING</u>				
33	AB/904/2019 FIXED	AKAN BAPU Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN	PP, ASSAM
<u>ORDERS</u>				
34	WP(C)/4911/2014	SANTA RAM SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.N AHMED MRP BHARDWAJ	GA, ASSAM MR.M MAHANTA(R-3) MR. P D NAIR (SC, COTTON UNIVERSITY, R4, R5) MR.M CHOUDHURY(R-3) SC, EDU

35	WP(C)/4510/2015	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAM(R5) MS.P BORAH-R-7 SC, ELEMENTARY EDUCATION(R1-4) MR.S BORTHAKUR(R-7)
36	WP(C)/4757/2015	BACCHU DEB NATH Versus THE STATE OF ASSAM AND 8 ORS	MRS.R S DEURI MR.J RABHA	MS.R DEKA(R-9) SC, ELEMENTARY EDUCATION(R- 1,2,4) SC, BTCR-5,6 SC, FINANCE(R-3)
37	WP(C)/5366/2015 CAVT 1401/15(D/O)	BIPUL KUMAR GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MRS.S BEGUM MR.S CHOUDHURY MR.S DUTTA	MR.M CHOUDHURY SC, HIGHER EDUCATION
38	WP(C)/5583/2015 CAVT. NO. 1401/2015	BIPUL KUMAR GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHOUDHURY MR.S DUTTA	MR.N ZAMAN MR.A GANGULY MR.M CHOUDHURY FOR CAVEATOR SC, HIGHER EDUCATION
39	WP(C)/5667/2015	RAMEN CHOUDHURY Versus STATE OF ASSAM and 7 ORS,	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K BHATTACHARJEER-8 MR.A D CHOUDHURY(R-3) MR.P K KALITA(R-8) MR.D CHOUDHURY(R-3) MR. P DUTTA(R-3) SC, SECONDARY EDUCATION(R1-4)
40	WP(C)/7518/2016	MOINUDDIN AHMED Versus STATE OF ASSAM and 8 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION
41	MC/3/2017 WP(C) 1058/2012(D/O) in WP(C)/1058/2012	MRIDUPABAN BORAH Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MS.A DEY MS.P KATAKI MR.S D CHOUDHURY	MR.R K JAIN SC, EDU
42	Cont.Cas(C)/158/2017	BHABEN BORAH Versus PREETAM SAIKIA and 5 ORS.	MR.M DAS MS.B TALUKDAR MR.G G GOGOI	MR.B CHOUDHURY(R-1) MR.N SARMA(R-3) MR.A DEKA(R-2)
43	Cont.Cas(C)/266/2018	PRAFULLA KUMAR NATH Versus SH. PRITAM SAIKIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. D SAIKIA (R1 & R2) MS. P CHAKRABORTY (R2) MR. A DEKA MR. N SARMA (R1) MS. N PHUKAN (R2)
44	Cont.Cas(C)/337/2018	AKHTAR HUSSAIN Versus PREETOM SAIKIA AND 2 ORS.	MR J PAYENG MS. M BORUAH MR. M A MOON	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. A DEKA (R1) MR. A DEKA (R1)
45	I.A.(Civil)/1504/2018 WP(C) 1069/2013(D/O)	MD. SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, ELEM. EDU
46	WP(C)/1953/2018 FIXED	PRABIN CHANDREA MALI Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MR. M SARMA MS. K DAS MS. R P BARUAH	SC, ELEM. EDU SC, DIMA HASAO
47	WP(C)/3141/2018	PURABI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM	SC, HIGHER EDU MR. T J MAHANTA (R 5) MS. P BHATTACHARYA (R 5) MR. A BORUA (R 5)
48	I.A.(Civil)/3689/2018 in WP(C)/471/2018	JITUL CHUTIA AND 12 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MR. U P CHALIHA	SC, SEC. EDU.
	WITH WP(C)/471/2018	JITUL CHUTIA Versus THE STATE OF ASSAM	SC, SECONDARY EDUCATION MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM

49	I.A.(Civil)/4391/2018 WP(C) 6475/2011(D/O) in WP(C)/6475/2011	NIKHILESWAR TALUKDAR Versus THE STATE OF ASSAM AND 9 ORS	MR S S SHARMA	SC, ELEM. EDU MR. A GONI (R9) MR S HOQUE (R9) SC, BTC
	WITH I.A.(Civil)/4392/2018	NIKHILESWAR TALUKDAR Versus THE STATE OF ASSAM AND 9 ORS	MR S S SHARMA	SC, ELEM. EDU SC, BTC
50	WP(C)/8789/2018	BAHARUL ISLAM AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS. C DAS	SC, SEC. EDU. MR H R A CHOUDHURY (R7, R8) MR. A M AHMED (R7, R8) MRS H AHMED (R7, R8)
51	Cont.Cas(C)/170/2019 FIXED	HRIDAY KR. RUDRAPAL Versus PRITOM SAIKIA, IAS AND 3 ORS.	MR. P P DUTTA MR. A BORUA	MR. N SARMA (R3) MS. N PHUKAN (R3)
52	Cont.Cas(C)/199/2019	PARIMAL CHANDRA ACHARJEE Versus KRISHNA GOHAIN, I.A.S. AND 3 ORS.	MR. A I Ali MR. N B P SINGHA	SC, HIGHER EDU MR. K GOGOI
53	I.A.(Civil)/377/2019 WP(C) 2372/2013(D/O) in WP(C)/2372/2013	SMTI. KRISHNA MOHINI SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MRS. K DEVI	GA, ASSAM SC, AG SC, EDU SC, FINANCE
54	I.A.(Civil)/881/2019 WP(C) 3190/2018(D/O) in WP(C)/3190/2018	WALIA MURSHIDA HUDA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE	SC, HEALTH
55	I.A.(Civil)/973/2019 WP(C) 1530/2013(D/O) in WP(C)/1530/2013	SMTI TARULATA MUSHAHARY Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH	SC, BTC SC, EDU
56	I.A.(Civil)/1071/2019 WP(C) 3543/2012(D/O) in WP(C)/3543/2012	ABANI BARUAH and 44 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. S BORA	SC, ELEM. EDU MR. N SARMA
57	I.A.(Civil)/1553/2019 in WP(C)/7686/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N HAWELIA MRS N GOGOI	SC, FINANCE
	WITH WP(C)/7686/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION MS B GOGOI
58	WITH WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, TAXES
	WITH I.A.(Civil)/1554/2019 in WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N HAWELIA MRS N GOGOI	SC, FINANCE
59	WITH WP(C)/7582/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION
	WITH I.A.(Civil)/1555/2019 in WP(C)/7582/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N HAWELIA MRS N GOGOI	SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7208/2018 WITH LCR, FIXED	BISWAJIT SHILL Versus THE UNION OF INDIA AND 8 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/8471/2018 WITH LCR, FIXED	MUZAMMEL @ MUZAMMEL HOQUE @ MOJAMMEL HOQUE Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MRS. P PHUKAN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/8575/2018 WITH LCR, FIXED	ATIKUL ISLAM @ ASSIQL ISLAM AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/8597/2018 WITH LCR, FIXED	SMT. GEETA KARMAKAR AND 4 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. A R SHOME MR A J GHOSH MS J K JAISWARA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/1999/2019 WITH LCR, FIXED	SHAHANAZ BEGUM @ SHAYNAZ BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/2078/2019 WITH LCR, FIXED	HASENA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2199/2019 WITH LCR, FIXED	ABU BAKKAR @ ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/2320/2019 WITH LCR, FIXED	MAGUL HUSSAIN @ MAGBUL HAQUE Versus UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/2327/2019 WITH LCR, FIXED	MUSFATA ANSARI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/2337/2019 FIXED	HARIDASHI MONDAL @ BIDESHI MONDAL Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/2451/2019 FIXED	ANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/2755/2019	NIROBALA BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2759/2019	DIPTI MAZUMDAR @ DIPTI RANI DEY Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR P BANERJEE MS A DAS MR. F A HASSAN MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2913/2019	ABDUL RASHID @ ABDUR RASHID Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2922/2019	HAZARAT ALI Versus THE UNION OF INDIA AND 5 ORS.	M M ZAMAN MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/2926/2019	TALEBAR RAHMAN @ TALU MUNSHI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. G HUSSAIN MR. P RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/2931/2019	NURUL AMIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T
18	WP(C)/2933/2019	IMAN HUSSAIN @ IMAN ALI @ IMAM ALI AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MD. S HUDA MR. N HOQUE MD. ARIF	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/2934/2019	HASHEN ALI @ HASHEN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/2942/2019	MOMIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/2945/2019	ABDUL AZIZ Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/2947/2019	MONTU PAUL Versus UNION OF INDIA AND 4 ORS.	MR. D K BAGCHI	SC, NRC ASSTT.S.G.I. SC, F.T
23	WP(C)/2948/2019	RANGFUL NESSA Versus THE UNION OF INDIA AND 6 ORS.	MS J H CHOUDHURY MR. M R Z CHOUDHURY MR B KALITA MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

24	WP(C)/2949/2019	AJUFA KHATUN Versus UNION OF INDIA AND 5 ORS.	MRS. B GOGOI MS. M DEORI MS. D DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/2954/2019	AMIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/2956/2019	SURENDRA NATH RAY Versus UNION OF INDIA AND 4 ORS.	MR. M RAHMAN MS B PATHAK MR. D DAS SC, ECI	SC, NRC ASSTT.S.G.I. SC, F.T
27	WP(C)/2957/2019	JAIN UDDIN LASKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. B P SINHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/2958/2019	PASAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/2959/2019	NIRANJAN SUTRADHAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MR. P S BISWAS MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/2960/2019	SUFIYA KHATUN @ SUBIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR D SAIKIA MR R ISLAM MR. J ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/2963/2019	RABOTI DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. B P SINHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

32	I.A.(Civil)/1505/2019 WP(C) 8709/18(D/O) in WP(C)/8709/2018	RAMJAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A B SIDDIQUE MS K DAS MR S Z AHMED MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/125/2019	HARMOHAN DEKA Versus GEETA DEKA AND 3 ORS.	MR. S K BARKATAKI MR. D K NATH	
ADMISSION				
2	MFA/124/2017	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI BANGKARI RAVA and 2 ORS	MR.R C PAUL MR. S BASUMATARY	
	WITH I.A.(Civil)/1858/2017 in MFA/124/2017	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI BANGKARI RAVA and 2 ORS	MR.R C PAUL MR. S BASUMATARY	
3	CRP(I/O)/23/2018	CHAND MOHAMMAD Versus JAHIRUDDIN AHMED	MR. R J BORDOLOI MR. R ALI	DR. K U AHMED MR. M HOSSAIN MR. W RAHMAN
4	FAO/43/2018 CAVT. NO.0538/2018	SMTI USHA DEVI SOGANI Versus SMTI NANDITA SEAL AND ANR	MR. S CHAMARIA MR. M PHUKAN MR. M ALI	MR. P K KALITA MR. K BHATTACHARYYA FOR CAVEATOR
	WITH I.A.(Civil)/2847/2018 in FAO/43/2018	SMTI USHA DEVI SOGANI Versus SMTI NANDITA SEAL AND ANR	MR. S CHAMARIA MR. M PHUKAN MR. M ALI	MR. P K KALITA MR. K BHATTACHARYYA FOR CAVEATOR
5	CRP(I/O)/312/2018	MAFUJA BEGUM AND 2 ORS. Versus SAHERA KHATUN AND 2 ORS.	MS. R CHOUDHURY MS. D CHAKRABORTY	MR. S C BISWAS (R1-R3) MR. RAJARSHEE DE (R1-R3) MR. F A HASSAN (R1-R3) MR. P S BISWAS (R1-R3)
6	Arb.A./2/2019	UNION OF INDIA and 2 ORS Versus M/S THE BRAITHWAITE BURN AND JESSOP CONSTRUCTION CO. LTD.	DR. B N GOGOI MR. H ALI MR. B GOGOI MR. S NEOG	MR. N ISLAM MR. A K DUTTA MR. A K DUTTA
7	CRP(I/O)/6/2019	HARI KANTA BHUYAN Versus PRAMOD KUMAR SHARMA AND 2 ORS.	MR N DUTTA MR G N KAKATI MR G J SAIKIA MR P K KALITA	MS. S T HOQUE (R1, R2) MR. M K SHARMA (R1, R2) MR. J DEKA (R1, R2) MR. G MISHRA (R1, R2)

FOR HEARING U/O XLI RULE II C.P.C.

8	RSA/75/2019 WITH I.A.(Civil)/1189/2019 in RSA/75/2019	SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
		SRI ANIL DAS Versus MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
ORDERS				
9	Intest.Cas./1/2006 WITH LCR	DAMAYANTI BORA Versus NEELAMANI BORA and ORS.	MRS.S BORA DR.Y K PHUKAN	MR.A D CHOUDHURY MR.H KASHYAP
10	MFA/44/2009 WITH LCR, B/O	M/S NEW INDIA ASSURANCE CO. LTD. Versus JAYANAL ABDIN and ANR,	MR.K K BHATRA MR.R K BHATRA MR.A UDDIN MR.A AHMED MS.P HUJURI MS.S DAS	
11	MFA/46/2009 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus SOHID ALI and ANR	MR.K K BHATRA MR.R K BHATRA MR.A UDDIN MR.A AHMED MS.P HUJURI MS.S DAS	
12	MFA/48/2011 WITH LCR	NEW INDIA INSURANCE CO. LTD. Versus MD. ABDUL KALAM	MR.K K BHATTA MR.S SINGH MR.S S SARMA	
13	Arb.A./7/2014 WITH LCR	THE CHIEF ENGINEER and ANR. Versus UZIR ALI	GA, ASSAM MR. I CHOUDHURY	MR. K BHATTACHARJEE MS. M BHATTACHARJEE MR. P K KALITA MR. N RAJKHOWA
14	CRP/519/2015	MD. JULFIKAR ALI Versus MRS. SAJIA BEGUM and ANR.	MR.A SARMA MR.R J BORDOLOI MR.J TALUKDAR MR.S SARMA MR.SHEELADITYA MR.T K BHUYAN MR.S K DEKA MS.D SONOWAL MR.J DEKA MR.R ALI MS.C SARMA	MR.S K MEDHI(R-1) MR.J DAS(R-1) MR.S DUTTAR-1
15	MC/780/2015 in MFA SL.NO. 235198	THE NATIONAL INSURANCE CO. LTD. Versus SMTI BIMOLA SINHA 2 ORS,	MS.R D MOZUMDAR MS.B BARUAH	MR.H R A CHOUDHURYR-1 MS.E YASMIN(R-1) MRS.R CHOUDHURY(R-1)
16	MC/1125/2015 in MFA SL.NO.241426	ORIENTAL INSURANCE CO. LTD Versus GIRISH NAYAK and ANR,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
17	MC/1191/2015 in MFA SL.NO. 239010	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR,	MS.R D MOZUMDAR MS.B BORAH	
18	MC/1244/2015 in MFA SL.NO.242698	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS,	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR.M K NATH(R-4(ii)) MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
19	MC/1355/2015 in MFA SL.NO. 248501	POONAN CHAND GULGULIA Versus RUKIA BEGUM LASKAR and 2 ORS,	MR.R SARMA MR. D MAZUMDAR MR.P BORAH	
20	I.A.(Civil)/914/2016 in MFA/272635/2016	NATIONAL INSURANCE CO. LTD. Versus SMT. KAUSHALYA GURUNG and 7 ORS,	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	

	WITH MFA/272635/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT KAUSHALYA GURUNG and 7 ORS	MR.K K BHATRA MR.D K BHATRA	
21	I.A.(Civil)/2134/2016 in LA.App./274058/2016	AIRPORT AUTHORITY OF INDIA Versus AJIT BARUAH and ANR,	MR.H NATH MR.P BORA MR.S BORTHAKUR	
	WITH LA.App./274058/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR. P K BORAH MR.S BORTHAKUR	
22	FAO/40/2017	SMT ARATI BARUAH Versus SRI ROBIN ROHANG	MR.K K DEY MRV K BAROOAH MRS BAISHYA	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU
	WITH I.A.(Civil)/2187/2017 in FAO/40/2017	SMT ARATI BARUAH Versus SRI ROBIN ROHANG	MR.K K DEY MR V K BAROOAH MR S BAISHYA	
	WITH I.A.(Civil)/1584/2018 in FAO/40/2017	SMTI. ARATI BARUAH Versus SRI ROBIN ROHANG	MR. K K DEY MR V K BAROOAH	
23	CRP(I/O)/81/2017	NITYANANDA DAS and ANR. Versus ASSAM GRAMIN VIKASH BANK and 2 ORS.	MR.S NATH MR. S N DEV NATH	MR. A BHATTACHARYA (R1, R2, R3) MS. K MALAKAR (R1, R2, R3) MR.D BANERJEE (R- 1,2and3) MR. A BHATTACHARJEE (R1, R2, R3) MS. K TALUKDAR (R1, R2, R3)
24	I.A.(Civil)/2360/2017 in LA.App./298724/2017	UNION OF INDIA, Versus GAKUL KALITA and ANR,	MS.R BARUAH MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MS.U CHAKRABORTY	
	WITH LA.App./298724/2017 (Filing Number)	UNION OF INDIA Versus SRI GAKUL KALITA and ANR		
25	I.A.(Civil)/3372/2017 in LA.APP. SL.NO.286751	UNION OF INDIA Versus JYOTISH KALITA and 5 ORS.	MS.M CHATTERJEE MS.M ACHARYYA MRS. U CHAKRABORTY	
26	MFA/19/2018 FIXED	UNION OF INDIA Versus BULBULI BEGUM	MR. B SARMAH	
27	MFA/105/2018	CHAYARUN NESSA Versus THE UNION OF INDIA	MR D C K HAZARIKA MR. B BARMAN MS J KALITA	MR. B SARMA SC N F RLY.
28	MFA/139/2018 WITH OFFICE NOTE	UNION OF INDIA Versus SRI DASARATH CHOUHAN	MR. B SARMAH	
29	I.A.(Civil)/1558/2018 in LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM
	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. P K BORAH MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM
30	I.A.(Civil)/1571/2018 in MFA SL.NO. 240278	THE NATIONAL INSURANCE COMPANY LTD. Versus ON DEATH OF SOMIRAN NESSA HER LEGAL HEIR SANIDUL ISLAM AND 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

	WITH MC/36/2016	THE NATIONAL INSURANCE CO. LTD. Versus MRS. SOMIRAN NESSA and 2 ORS,	MS. R D MOZUMDAR MS. B BORAH	MR. R C PAUL (R1) MS L DAS (R1)
31	I.A.(Civil)/2104/2018 in Arb.A./6/2018	UNION OF INDIA AND 2 ORS Versus M/S DAMODAR ROPEWAY AND CONSTRUCTION COY PRIVATE LIMITED	MR H GUPTA	
	WITH Arb.A./6/2018	UNION OF INDIA AND 2 ORS Versus M/S DAMODAR ROPEWAY AND CONSTRUCTION COY PRIVATE LIMITED	MR H GUPTA	MR G KHANDELIA
32	I.A.(Civil)/2141/2018 in SAO/5/2018	SRI GIRIDHAR SAHA Versus FEDERAL BANK LIMITED	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	MR. R SARKAR MR. S CHAKRABARTY MR. A MUKHERJEE
	WITH SAO/5/2018	SRI GIRIDHAR SAHA Versus FEDERAL BANK LIMITED	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	MR. R SARKAR MR. S CHAKRABARTY MR. A MUKHERJEE
33	I.A.(Civil)/2206/2018 in MFA/80/2018	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MR. N BARUAH FOR CAVEATOR
	WITH MFA/80/2018	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MR. N BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/2207/2018 in MFA/80/2018	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MR. N BARUAH FOR CAVEATOR
34	I.A.(Civil)/3104/2018 in MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HUJURI MS RIMPI DUTTA	MR J C BORAH (R1)
	WITH MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HUJURI MS RIMPI DUTTA	MR J C BORAH (R1)
	WITH I.A.(Civil)/3103/2018 in MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HUJURI MS RIMPI DUTTA	
	WITH I.A.(Civil)/3105/2018 in MFA/138/2018	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MD. FAKARUDDIN AND ANR	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS P HUJURI MS RIMPI DUTTA	
35	FAO/12/2019 FIXED	SHRI CHANDAN MAHANTA Versus SMTI CHANDIKA KALITA AND ANR	MR. A.I. AHMED S ALI MR. N BHARALI MR P SAH	

	WITH I.A.(Civil)/988/2019 in FAO/12/2019	SHRI CHANDAN MAHANTA Versus SMTI CHANDIKA KALITA AND ANR	MR. A.I. AHMED S ALI MR. N BHARALI MR P SAH	
36	CRP(I/O)/81/2019 FIXED	URMILA DEVI TOSHNIWAL Versus SANJIB KUMAR DAS AND 4 ORS.	MR. D SARAF	
37	CRP(I/O)/90/2019 FIXED	KANAK CHANDRA NATH Versus TANKESWAR NATH AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
38	I.A.(Civil)/614/2019 FIXED in Arb.A./5/2019 WITH Arb.A./5/2019 CAVT. NO. 1373/2018	UNION OF INDIA Versus M/S TENZING CONSTRUCTION	MR. S C KEYAL	MR. D WANGDI FOR CAVEATOR
39	I.A.(Civil)/1574/2019 in CRP(I/O)/348/2018 WITH CRP(I/O)/348/2018	SMT. UMA RAY Versus MRIDUL RAY MRIDUL RAY Versus UMA RAY	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. U K NAIR MR. K SINGHA MR. D WANGDI FOR CAVEATOR MS. N MODI MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI
HEARING				
40	CRP(I/O)/55/2017 P/H FIXED	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./51/2015 WITH LCR 2 FILES	SRI DHANPAT RAJ SETHIA Versus SRI BULAN CHANDRA BARUA and ANR	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA MR.P JAIN	PP, ASSAM(R-2)
2	Crl.Rev.P./167/2015 WITH LCR 4 FILES	DEBOJIT DUTTA Versus RANJIT KR. HAZARIKA and ANR	MR.M U MAHMUD MR.A DAS MR.S HOQUE MR.H R CHOUDHURY MR.M ALI MR A HAQUE	MS.M DAS(R-1) MR.S K AGARWAL(R-1)
	WITH I.A./264/2015 in Crl.Rev.P./167/2015	DEBOJIT DUTTA Versus RANJIT KR. HAZARIKA and ANR	MR.M U MAHMUD MR.A DAS MR.S HOQUE MR.H R CHOUDHURY MR.M ALI MR A HAQUE	PP, ASSAM
3	Crl.Pet./218/2015 WITH LCR, FIXED	NONGUN GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR.P K SARMA MS.B BHUYAN MR.M K SHARMA MRS.A KHANAM	PP, ASSAM
4	Crl.Pet./443/2016 FIXED	TILAK HAZARIKA and 2 ORS Versus JAGAT NARAYAN YADAV	MR.P KATAKI MS.R BEGUM MR.D CHAKRABORTY	
	WITH I.A.(Crl.)/340/2019 in Crl.Pet./443/2016	TILAK HAZARIKA and 2 ORS Versus JAGAT NARAYAN YADAV	MR. P KATAKI MS R BEGUM MS. M DEVI	
5	Crl.Pet./611/2016	MANAGING DIRECTOR, M/S HALDIRAM MANUFACTURING CO. P LTD. and ANR Versus SHRI B. BARUA and ANR.	MR.D K BHATTACHARYYA MR.B K SINGH MR.A K CHOUDHURY MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE MS.M BORA	PP, ASSAM
6	Crl.Pet./679/2016 FIXED	PARITOSH KUMAR PRAVEEN Versus THE STATE OF ASSAM AND ANR	MR.A BHATTACHARYA MR.S DEY MS. K TALUKDAR	PP, ASSAM

7	Crl.Pet./997/2016	DIPEN GOGOI Versus THE STATE OF ASSAM and ANR.	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR.K GOSWAMI(AMICUS CURIAE-R-2) PP, ASSAM
8	Tr.P.(Crl.)/31/2017 FIXED	SAMSUL HAQUE CHAUDHURY Versus THE STATE OF ASSAM and ANR.	MR.N MOHAMMAD MR.N BARUA MR.S N MAHAMMAD	PP, ASSAM
9	Tr.P.(Crl.)/32/2017	SAMSUL HAQUE CHAUDHURY and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.N BARUAH MR.SK S N MOHAMMAD MRSK N MAHAMMAD	PP, ASSAM
10	Crl.Rev.P./341/2017 WITH LCR 1 FILE	BIPUL NATH Versus THE STATE OF ASSAM and ANR.	MR. R BORAH MR. L GOGOI	MR. P SUNDI(R-2) PP, ASSAM
11	Crl.Rev.P./446/2017 WITH LCR 3 FILES	THE UNION OF INDIA Versus DHANJYOTI GOGOI	MR.B K DAS(ADDL. SC, RLY.) MR.H P GUWALA	
12	Crl.Pet./618/2017 WITH LCR 2 FILES, FIXED	BHABESH SARMAH Versus THE STATE OF ASSAM and ANR.	MR.P L DAS MR.N ISLAM MR K BHUYAN	PP, ASSAM
13	Crl.Pet./713/2017 FIXED	SAIBUR RAHMAN and ANR. Versus THE STATE OF ASSAM and ANR.	MD.A J ATIA MS.J MARIYAM	MR.I HUSSAIN(R-2) MR. E AHMED R-2 PP, ASSAM MR.H A TALUKDAR(R-2)
14	Crl.Pet./512/2018	GOAL ASMA Versus THE STATE OF ASSAM AND ANR.	MR A HUSSAIN MR. R ISLAM MS. M DEKA	MR. R HAZARIKA (R2) MR. S BORTHAKUR (R2) MR. J ROY (R2) MS. S KAKATI (R2) MR. C CHAKRAVARTY (R2) PP, ASSAM
15	Crl.A./146/2019 FIXED	SHRI ANUP KUMAR DUTTA Versus SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA A RAYMEDHI A RAYMEDHI	
BAIL HEARING				
16	AB/1223/2019 FIXED	JAHIRUL ISLAM @ JAHARUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. M R ISLAM	PP, ASSAM
ORDERS				
17	Crl.A./232/2012 WITH OFFICE NOTE	BINU DHAR Versus BABUL SAHA and ANR	MR.S SARMA MR.G GOSWAMI MSB DEVI	PP, ASSAM
18	Crl.A./152/2013 WITH LCR 5 FILES	RANJIT SUTRADHAR and 2 ORS. Versus THE STATE OF ASSAM,	MR.G SAROWAR MR.M ISLAM MR.N UDDIN	PP, ASSAM
19	Crl.A./66/2014 WITH LCR 4 FILES	MD. ALIM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR.A K TALUKDAR MR.F K R AHMED	PP, ASSAM PP, ASSAM
20	CRL.A(J)/39/2017 WITH LCR 6 FILES	BHADRESWAR CHUTIA Versus THE STATE OF ASSAM	MR.A AHMED AMICUS CURIAE	PP, ASSAM
21	CRL.A(J)/90/2017 WITH LCR 6 FILES	LAKHI GOHAIN Versus THE STATE OF ASSAM	MR.U CHOUDHURY AMICUS CURIAE	PP, ASSAM
22	Crl.L.P./116/2017 in Crl.A./308697/2017	BIRENDRA CH. DAS Versus RATAN DAS	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	
	WITH Crl.A./308697/2017 (Filing Number)	SRI BIRENDRA CHANDRA DAS Versus SRI RATAN DAS		
23	Crl.A./169/2017	HASMAT ALI Versus THE STATE OF ASSAM and ANR	MR.S K TALUKDAR	PP, ASSAM

24	Crl.A./433/2017 WITH LCR 6 FILES	ADOM HARPAL Versus THE STATE OF ASSAM and ANR	MR.H NATH MD R ALI MR. A CHAUDHURY MR.R SARMA MR. P K DAS MR N J DAS MR.J BORAH	PP, ASSAM
25	Crl.Pet./515/2017	SEHNAJ SULTANA and 4 ORS. Versus TAUHIDUL ISLAM and 3 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	MR J C BORAH (OP1) PP, ASSAM
26	CRL.A(J)/8/2018 WITH LCR 5 FILES	PRANJAL DOLEY Versus THE STATE OF ASSAM	MR. R DEV, AMICUS CURIAE	PP, ASSAM
27	CRL.A(J)/29/2018 WITH LCR 5 FILES	BIMAN BORAH Versus THE STATE OF ASSAM		PP, ASSAM
28	Crl.A./46/2018 WITH LCR 4 FILES	DIPAK DAS Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. A R SHOME MR. D CHUTIA	PP, ASSAM
29	Crl.A./130/2018 WITH LCR 3 FILES	MAHIZUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
30	Crl.Pet./318/2018 WITH OFFICE NOTE & MEDIATOR'S REPORT	NASUR ULLAH KHAN @ NASULLAH KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR S M ABDULLAH P MR. S H SIKDAR MR. S H SIKDAR	MR. K A MAZUMDER (R2) MS N K BARBHUIYA MR. A MALIK PP, ASSAM
	WITH I.A.(Crl.)/585/2018 in Crl.Pet./318/2018	NASUR ULLAH KHAN @ NASULLAH KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR	PP, ASSAM
	WITH I.A.(Crl.)/643/2018 in Crl.Pet./318/2018	NASUR ULLAH KHAN @ NASULLAH KHAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S H SIKDAR	PP, ASSAM
31	Crl.A./335/2018 WITH LCR 9 FILES	HEMANTA KALITA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR D K BHATTACHARYYA MR. R ALI MR N J DAS MR A CHOUDHURY MR. N MAHAJAN MR P K DAS	PP, ASSAM
	WITH			
32	Crl.A./309/2018	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR D K BHATTACHARYYA MR N J DAS MR. A CHOUDHURY MR. N MAHAJAN MR. R ALI,PK DAS	PP, ASSAM
33	I.A.(Crl.)/617/2018 WITH LCR 1 FILE in Crl.A./306171/2017	SRI NAKUL CH. PAUL Versus THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN MR. S K DEKA PP, ASSAM
	WITH Crl.A./306171/2017 (Filing Number)	NAKUL CHANDRA PAUL Versus THE STATE OF ASSAM and ANR.	MR.L R MAZUMDER MR I HUSSAIN	MR. PP, ASSAM PP, ASSAM
	WITH Crl.L.P./103/2018	SRI NAKUL CH. PAUL Versus THE STATE OF ASSAM AND ANR	L R MAJUMDAR MR. I HUSSAIN MR E AHMED	PP, ASSAM
34	Crl.Pet./983/2018	KULADHAR DEKA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	PP, ASSAM

35	Crl.A./11/2019 WITH LCR 2 FILES	SHRI SIDDHARTHA SANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR. A MALIK	MR. I H LASKAR (R2,R3,R4) MR. P K DEKA (R2,R3,R4) MD. S ALOM (R2,R3,R4) MR. M S ALAM (R2,R3,R4) PP, ASSAM
36	Crl.A./91/2019	SOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	PP, ASSAM
	WITH I.A.(Crl.)/175/2019 in Crl.A./91/2019	SOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	PP, ASSAM
37	Crl.A./133/2019	SADDAM HUSSAIN AND ANR Versus STATE OF ASSAM	MR. R M DAS	PP, ASSAM
	WITH I.A.(Crl.)/291/2019 in Crl.A./133/2019	SADDAM HUSSAIN AND ANR Versus STATE OF ASSAM	MR. R M DAS	PP, ASSAM
38	I.A.(Crl.)/210/2019 WITH LCR 4 FILES in Crl.A./106/2019 WITH Crl.A./106/2019	SADIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
		SADIQUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
39	I.A.(Crl.)/288/2019 in Crl.A./1898/2019	SRI AMIT CHETRI @ AMRIT CHETRI Versus STATE OF ASSAM AND 3 ORS	MR H DAS MS. U HAZARIKA MR. H RAJBANGSHI	MR. S C BISWAS MR. F A HASSAN SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH PP, ASSAM
	WITH Crl.A./1898/2019 (Filing Number)	SRI AMIT CHETRI @ AMRIT CHETRI Versus STATE OF ASSAM AND 3 ORS		
40	I.A.(Crl.)/338/2019 Crl.Rev.P./360/2017(D/O), FIXED in Crl.Rev.P./360/2017	DEEPA DEKA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
		HEARING		
41	Crl.A./170/2010 WITH LCR 7 FILES, FIXED	NAZAR ALI and ANR, Versus THE STATE OF ASSAM	MD.F H LASKAR MS. B SARMA, AMICUS CURIAE MR.H ALI	PP, ASSAM
42	Crl.Rev.P./234/2015 WITH LCR 7 FILES (KEPT IN SECTION)	ANGARAJ BARUAH Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.S CHAKRABORTY	PP, ASSAM
43	Crl.Pet./705/2016 FIXED	SANTOSH KR. CHAMARIA Versus THE STATE OF ASSAM AND ANR	MR.N DUTTA(Sr. Adv.) MR.D SARMAH MS.J HAZARIKA MR.M PHUKAN MR. M ALI MR.A PHUKAN	MR.T C DAS MR.P KALITA(R-2) MR. P SARMA PP, ASSAM MRS.A BHATTACHARYYA(R-2) MR.B M CHAKRABORTY(R-2)
	WITH			
44	Crl.Pet./836/2018	SHIWA KUMAR CHAMARIA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI	MR. O P BHATI (R2) MR T C DAS (R2) MR. P SARMA (R2) PP, ASSAM MR. M K GOGOI (R2)
45	Crl.A./85/2017 WITH LCR 3 FILES	SRI SAILENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM and ANR	MR.S SHARMA MR A SAIKIA MR.N N UPADHAYA	MR S KHOUND(R : 2) PP, ASSAM
46	Crl.Rev.P./171/2017 WITH LCR 3 FILES	HABIBA BEGUM Versus THE STATE OF ASSAM and ANR.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.N BEGUM	MR.N S LASKARR-2 MR.A AHMED(R-2) MR.R A CHOUDHURY(R-2) PP, ASSAM

47 Crl.Rev.P./364/2017
WITH LCR 1 FILE

MOJAMMEL HAQUE AND 7 ORS
Versus
THE STATE OF ASSAM AND ANR

MR.M U MAHMUD
MR A GONI
MR.A DAS
MD.S ISLAM
MR.S HOQUE
MR.M ALI

PP, ASSAM

WITH

48 Crl.Rev.P./380/2017

DANPATI DAS AND 2 ORS
Versus
THE STATE OF ASSAM AND ANR

MR.M U MAHMUD
MR A GONI
MR.A DAS
MR.S ISLAM
MR.S HOQUE
MR.M ALI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 11

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	CRL.A(J)/53/2016 WITH LCR 5 FILES & P.B. 2 NOS.	MANIA MUNDA Versus THE STATE OF ASSAM	MR.Z ALAM AMICUS CURIAE	MR.M K SHARMAR-2 PP, ASSAM
2	CrI.A./20/2017 WITH LCR 5 FILES & P.B. 2 NOS.	CHOTOLAL TANTI and 3 ORS, Versus THE STATE OF ASSAM and ANR,	MR.A M BORA MR.D K BAIDYA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
3	CrI.A./21/2017 WITH LCR 5 FILES & P.B. 2 NOS.	SRI NABA KR. CHUTIA Versus STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MS.N MISHRA MR. K SAIKIA	PP, ASSAM
4	CrI.A./167/2017	SRI HAREKRISHNA DAS Versus THE STATE OF ASSAM and ANR	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.M BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/343/2017 in CrI.A./167/2017	SRI HAREKRISHNA DAS Versus THE STATE OF ASSAM and ANR	MR.B GOSWAMI MR.A K BHUYAN MS.N CHOUDHURY MR.M BARUAH	PP, ASSAM
5	I.A.(CrI.)/677/2018 WITH OFFICE NOTE, LCR 4 FILES, ER FILE -1 NO. & P.B. 2 NOS. in CrI.A./187/2014 WITH CrI.A./187/2014	SRI ACHAWAL @ ACHAL GOUR AND ANR Versus STATE OF ASSAM and ANR,	MR. K A MAZUMDER	PP, ASSAM
		JAMUNA GOUR and 2 ORS. Versus STATE OF ASSAM and ANR,	MR.R P SARMAH MR. K A MAZUMDER MR.A R TAHBILDAR MS.S J DEKA MR. A MALIK MS.R DEVI	PP, ASSAM
6	I.A.(CrI.)/239/2019 WITH LCR 6 FILES in CrI.A./118/2019 WITH CrI.A./118/2019	SRI JAYANTA SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
		SRI JAYANTA SAIKIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM

HEARING

7	CRL.A(J)/100/2016 WITH P.B. & LCR	SOMA SURIN Versus THE STATE OF ASSAM	MR. AZAD AHMED, AMICUS PP, ASSAM CURIAE	
8	CrI.A./145/2016 WITH LCR 6 FILES & P.B. 2 NOS.	MD ABDUL ROUF @ KAILA Versus STATE OF ASSAM and ANR	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	MR.A MOBARAQUER-2 PP, ASSAM
9	CrI.A./24/2017 WITH LCR 5 FILES & P.B. 2 NOS.	SRI RAMESH TUDU Versus THE STATE OF ASSAM and ANR	MR.A K CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.D CHOWDHURY MS.H B BARUA	PP, ASSAM
10	CrI.A./56/2017 WITH LCR 4 FILES & P.B. 2 NOS.	SRI JITEN RABHA Versus THE STATE OF ASSAM and ANR,	MS.A SAIKIA	PP, ASSAM
11	CrI.A./155/2017 WITH P.B. & LCR, FIXED	MD NAJRUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.K MUNIR MS.A DAS MS.K DUTTA MR.P K MUNIR	PP, ASSAM
12	CrI.A./266/2017 WITH LCR 5 FILES & P.B. 2 NOS.	ROBIJUL ALI Versus THE STATE OF ASSAM and ANR	MR.L R MAZUMDER	MS.B. BHUYAN, ADDL. P.P., ASSAM. MR. J LASKAR (R2) MR F Z MAZUMDER (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
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15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/510/2010 FIXED	SMT. QUEEN DEVI Versus THE STATE OF ASSAM AND ORS	MR A N AHMED MR.B C CHOUDHURY	GA, ASSAM MR.B K SARMA SC, SOCIAL WELFARE
2	WP(C)/2572/2013 FIXED	SUNIL KR. MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR.D K DAS MS.P BHUYAN	GA, ASSAM
3	WP(C)/2898/2013 FIXED	MD. RAIZAUDDIN AHMED Versus THE STATE OF ASSAM AND 18 ORS	MR.R ISLAM MR.D DAS MR.R SINGHA	MR.C BARUAH GA, ASSAM MR.U K GOSWAMI MR.B K SARMA MR.R K TALUKDAR MRR K NEOG SC, SOCIAL WELFARE SC, FINANCE
	WITH MC/3005/2013 in WP(C)/2898/2013	ALL ASSAM SUPERVISORS ASSOCIATION ICDS Versus NARAYAN DAS and ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM MR.R ISLAM MR.U K GOSWAMI MR.B K SARMA MR.D DAS MR.R K TALUKDAR MRR K NEOG MR.R SINGHA SC, SOCIAL WELFARE SC, FINANCE
4	WP(C)/6576/2013 FIXED	SMTI NIZARA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	MR.C BARUAH GA, ASSAM SC, AG MR. S Y AHMED MR. N H BARBHUIYA SC, FINANCE
5	WP(C)/7097/2013 FIXED	RANJIT KUMAR MAHANTA Versus THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT

6	WP(C)/5903/2014 FIXED	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
	WITH			
7	WP(C)/4139/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
	WITH			
8	WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
9	WP(C)/731/2015 FIXED	SHAHJAHAN ALI AHMED Versus THE STATE OF ASSAM and ANR	MR.M U MAHMUD MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	SC, FOREST(R1-2) MR.P K BORA
10	WP(C)/1572/2015 FIXED	SMTI MAIJANI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.A SARMA MR.M HUSSAIN MR.N BARUAH	GA, ASSAM(R1,2&4) SC, AGR5,6 SC, FINANCE(R3)
11	WP(C)/5089/2015 B/O	SMTI JYOTI DOLEY PATIR and 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.B BURAGOHAIN MS.S GOGOI MR.J P KACHARI	GA, ASSAMR4,6 MR.B K SARMA MR.B PADUN(R- 7-10) SC, SOCIAL WELFARE(R1-3,5)
12	WP(C)/1257/2016 FIXED	JOYDEEP KAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROY MR. P K ROY MR. S K CHAKRABORTY MR. S K TALUKDAR MR. J M A CHOUDHURY MR A CHAKRABORTY MS. M DUTTA MR. A B T HAQUE	SC, WATER RESOURCE
13	WP(C)/1259/2016 FIXED	MOUCHUM DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MSL BARUAH MS.A GOGOI	GA, ASSAM
14	WP(C)/1310/2016 FIXED	SMT. JUNUMA TALUKDAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.R DEKA MR.N G KUNDU MR.P K R CHOUDHURY	MR.B K SHARMA SC, SOCIAL WELFARE
15	WP(C)/2288/2016 FIXED	RINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR.S RAHMAN MR.S HUSSAIN MR.SHEIKH MUKTAR	MR.H R A CHOUDHURY(R-7) MR.ALHAJJ INAM UDDIN(R-7) MR.B K SARMA MRS.R MOMTAZ R-7 MR.A ALAM(R-7) SC, SOCIAL WELFARE
16	WP(C)/3746/2016 FIXED	SMT. NIRMALA KURMI Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.S KHAN MS.S BHAGAWATI	MR.P HAZARIKA(R-4) SC, SOCIAL WELFARE
17	WP(C)/4051/2016 FIXED	DR. RAFIQUA AKHTAR Versus THE STATE OF ASSAM AND 4 ORS	MS. R R RAJKUMARI MR. A AHMED MS. P KALITA	MR. S C KEYAL (ASSTT SGI, R2) MR C BARUAH (SC. AG ASSAM) SC, HEALTH
18	WP(C)/4528/2016 B/O	SANKAR KALITA Versus THE STATE OF ASSAM and 3 ORS.	MR.J SARMA MR.M C DAS	GA, ASSAM MR. A K BHUYAN (SC, BTC)
19	WP(C)/4788/2016 FIXED	ASSAM DIPLOMA ENGINEER'S SERVICE Versus THE STATE OF ASSAM AND 4 ORS	MR.G RAHUL MR.R M DEKA MR.D M NATH	GA, ASSAM MR.K K PARASARR-5 MR.B CHETRI(R-5)

20	WP(C)/5782/2016 CAVT. NO. 1183/2016 FIXED, CAVT 1183/16(D/O)	DR. JOGESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.T JINI MR.S BISWAKARMA	MR.A C BORBORA GA, ASSAM MR.M SMITH MR. N BARMAN (R5) MR. D UPAMANYU (SC. HEALTH DEPARTMENT) SC, HEALTH FOR CAVEATOR GA, ASSAM
21	WP(C)/6018/2016 FIXED	SUDHANSHU SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR.N N KARMAKAR MR.B B RABHA	GA, ASSAM SC, IRRIGATION
22	WP(C)/6610/2016 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	GA, ASSAM MS.M BORA(SC, P & R D)
23	WP(C)/7052/2016 FIXED	BIMAN KANTA DEB Versus STATE OF ASSAM and ORS.	MRM J QUADIR MR.S B LASKAR MS.S Y AHMED	C.G.C. ASSTT.S.G.I. MS.R DEVI
24	WP(C)/7121/2016 FIXED	MONORANJAN BARMAN Versus UNION OF INDIA and ORS.	MR.K K UPADHYAY MRS.S UPADHYAY	
ORDERS				
25	WP(C)/3155/2015	ANUP DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR.A BISWAS MR.P CHOUDHURY MR.R KALITA	GA, ASSAMR1-5 MR.M BHAGAWATI
26	Cont.Cas(C)/137/2016	LANKESWAR NATH Versus MOHAN CH. BORO and 2 ORS	MR.A GANGULY MR.A BORA	MS.B HAZARIKA R-1 MR.H BURAGOHAIN(R-1) MS.M BORAH(R-1) MS.R DEKA(R-3)
27	Cont.Cas(C)/367/2016	AMINUR RAHMAN Versus VINOD KUMAR PIPERSENIA and 3 ORS.	MR.M DUTTA MS.D GHOSH MR.M ISLAM	MR.R K BORAH(R- 3) MR.L N DIHINGIA(R-3) MR. P K BORAH(R-3) MRS.R B BORA(R-4)(R-2)
28	Cont.Cas(C)/478/2016	MISS. AKLIMA KHATUN Versus UDAYAN HAZARIKA and 3 ORS.	MR.F U BORBHUIYA MR.A AHMED MR.A MATIN	
29	Cont.Cas(C)/556/2016	NURUL AMIN Versus KUJENDRA DOLEY and 2 ORS.	MR.R ISLAM MS.A HUSSAIN MS.N SHYAMAL	DR.B AHMED(R-2) MR.N HAQUER-2 MRK UDDIN(R-2) MR.S A SIKDER(R-2)
30	Cont.Cas(C)/632/2016	BINA DAS Versus JATINDER BIR SINGH and ORS.	MR.M DUTTA MS.M BARMAN MR.M ISLAM	MR.S K MEDHI(R-5) MR.U K NAIR(R-2) MR.A DAS R-5 MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.A CHETRY(R-2) MR.J DAS(R-5) MR.S DUTTA(R-5)
31	Cont.Cas(C)/639/2016	HITAMONI SAIKIA MEDHI @ HITAMONI SAIKIA and 3 ORS. Versus S. S. MINAKHI SUNDARAM	MR.R ISLAM MS.A HUSSAIN MR.M P SARMA	MS U DAS MS.A VERMA MS.S KHANIKAR
HEARING				
32	WP(C)/815/2014	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR.U K NAIR MRA CHANDRAN	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
33	WP(C)/1373/2015	SMTI KANAKLATA DOLEY Versus THE STATE OF ASSAM AND 8 ORS	MS.P BARUA MR.S BORTHAKUR	MR.P S DEKA MR.B K SARMA MR.T DOLEYR-9 SC, SOCIAL WELFARE MS.J NARAH(R-9)
34	WP(C)/6282/2015	HARI MOHAN ROY Versus THE UNION OF INDIA and 3 ORS	MR.M DEKA MR.S HOQUE	MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA) C.G.C. MR.M PHUKAN(R-1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/58/2019 CAVT. NO.0347/2019 FIXED	KANHAYA PRASAD Versus SUBASH PRASAD AND ANR.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG MR H AGARWAL	MR. S S ROY FOR CAVEATOR
2	CRP/60/2019 FIXED	NARMADESWAR TEWARI Versus SAHIDUL ALI @ SAHIDUL ISLAM AND 4 ORS. (G)	MR. P SHARMAH MRS H M PHUKAN	GA, ASSAM
ADMISSION				
3	CRP/219/2017 FIXED	CENTRAL BANK OF INDIA Versus LAKHIMI KANTA MAHANTA	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA
4	FAO/65/2018 FIXED	SHRI RANJIT SARKAR Versus SHRI GANESH DAS	MR. S P ROY MR A K RAI MS. N RAI	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY
	WITH I.A.(Civil)/4255/2018 in FAO/65/2018	SHRI RANJIT SARKAR Versus SHRI GANESH DAS	MR. S P ROY MR A K RAI MS. N RAI	
5	CRP/91/2018 CAVT. NO.0612/2018 FIXED	CURFEW ROY Versus TUSHAR KANTI ROY AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S AGARWAL MR. R KALITA MR. R SALOI MS P MISHRA MS. S NEWAR MS. M K BROWN MR. H L MAURYA MR. L SRIVASTAV	MS. K YADAV MR. R J BORDOLOI (R1) MS. M BHATTACHARJEE MR. A KABRA MR. N BORUAH (R2-R4, R6, R7) MR. R ALI (R1) MR. R L YADAV FOR CAVEATOR
6	CRP/170/2018 FIXED	PRADIP KUMAR ROY Versus SUDARSHAN PAUL	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. B SARMA MR. P DEKA MR. A CHETIA

7	CRP/195/2018 FIXED	NABIR HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. U C RABHA MR. N C BAROOAH MR. S M SARMA	GA, ASSAM MR. D NATH (R4) MR D KALITA (R4) SC, REVENUE SC, NF RLY
8	CRP/23/2019 WITH LCR, FIXED	KESHAB DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M DAS MR. N SAIKIA MR. A BORBORA	
9	CRP/24/2019 WITH LCR, FIXED	BIRENDRA RAJBONGSHI AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY
10	CRP/25/2019 WITH LCR, FIXED	TUNU DAS Versus THE UNION OF INDIA AND 2 ORS	MR. S BHARALI MR. M DAS MR. N SAIKIA MR. A BORBORA	SC, NF RLY

FOR HEARING U/O XLI RULE II C.P.C.

11	RSA/307/2018 FIXED	SRI HAREN KALITA Versus SRI SUNIL KALITA	MR. L TALUKDAR MR B DAS MS M DAS MR H TALUKDAR	MR. SHEELADITYA FOR CAVEATOR
	WITH I.A.(Civil)/4030/2018 in RSA/307/2018	SRI HAREN KALITA Versus SRI SUNIL KALITA	MR. L TALUKDAR MR B DAS MS M DAS MR H TALUKDAR FOR CAVEATOR	MR. SHEELADITYA FOR CAVEATOR
12	RSA/82/2019 FIXED	MUSSTT. SAMIRJAN BEGUM AND 2 ORS Versus ON THE DEATH OF BARHAN ALI, HIS LEGAL HEIRS REPRESENTING	MR. P S DEKA MS P DAIMARI MS K KALITA	
	WITH I.A.(Civil)/1257/2019 in RSA/82/2019	MUSSTT. SAMIRJAN BEGUM AND 2 ORS Versus ON THE DEATH OF BARHAN ALI, HIS LEGAL HEIRS REPRESENTING	MR. P S DEKA MS P DAIMARI MS K KALITA	
13	RSA/90/2019 FIXED	SRI KALA MIA AND ANR Versus SRI ALTAF HUSSAIN	MR. B C DAS MR D N BHATTACHARYYA	

ORDERS

14	CRP/218/2017 (PART-HEARD), FIXED	ANIL KUMAR AJITSARIA Versus ON DEATH OF UTIN @ ATINDRA CHANDRA DAS HIS LEGAL HEIR SWAPAN DAS	MR.M DAS MR.B D DEKA MR. A SAHEWALLA A SAHE	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.C S HAZARIKA
	WITH			
15	CRP/215/2017	ANIL KUMAR AJITSARIA Versus ON DEATH OF LAT E SUKHENDRA CHANDRA DAS HIS LEGAL HEIRS SHIRPA DAS and 3 ORS.	MR.M DAS MR.B D DEKA MR. A SAHEWALLA	MR.S S DEY(Sr.Adv.)(R-2) MR.M NATH(R-2) MR.A BHATTACHARJEER-2 MR.C S HAZARIKA(R-2)
	WITH			
16	CRP/216/2017	ANIL KUMAR AJITSARIA Versus RATAN CHANDRA MAZUMDAR	MR.M DAS MR.B D DEKA MR. A SAHEWALLA	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.C S HAZARIKA
	WITH			
17	CRP/217/2017	ANIL KUMAR AJITSARIA Versus ON DEATH OF LATE BISHUPADA DUTTA HIS LEGAL HEIR TAPAN KUMAR DUTTA	MR.M DAS MR.B D DEKA MR. A SAHEWALLA	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.C S HAZARIKA
18	CRP/179/2018 CAVT. NO.1116/2018 (PART-HEARD), FIXED	BINA PAUL AND 2 ORS. Versus SAMYABRATA PAUL @ BACCHU PAUL AND 2 ORS	MR. A BHATTACHARYA MR D CHAKRABORTY	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI FOR CAVEATOR
19	RFA/43/2010 WITH LCR, FIXED	HINDUSTAN PAPER CORP. LTD. Versus ECE INDUSTRIES LTD. and ORS	MS.M HAZARIKA MR.M SARMA	

20	RFA/27/2014 WITH LCR, FIXED	MOJIR UDDIN Versus HUSSAIN AHMED	MR.N DHAR MR .B MALAKAR MR.A T H AHMED MR. T U LASKAR	
21	MC/1145/2015 in RFA SL.NO. 244004	ZAMAN MONDAL Versus ABDUL AWAL and 3 ORS,	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA	
22	MC/1487/2015 in RFA SL.NO.246786	BALOBHADRA PHUKAN Versus LAKHINATH PHUKAN and 2 ORS,	MR.J SARMA	MS.B HAZARIKA(R-2 & 3) MR.H BURAGOHAIR(R-2 & 3) MS.M BORAH(R-2 & 3) MR. A CHAMUAHR-2 and 3
23	MC/1556/2015 in RSA SL.NO.234590	NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. Versus SURESH SARMA	MR.A DEB MR.K K GOSWAMI	
24	I.A.(Civil)/476/2016 FIXED in RFA/273325/2016 WITH RFA/273325/2016 (Filing Number)	M/S PREMIER ROLLER FLOOR MILLS Versus UCO BANK and 5 ORS, M/S PREMIER ROLLER FLOOR MILLS Versus UCO BANK and 5 ORS,	MR. A PARVEZ MR. M DUTTA M C KAKOTI	MR. M SHARMA (R- 1 & 2)
25	I.A./1236/2016 CRP 6/2007(D/O), WITH REV.PET. SL.NO. 223581/14 & IA 980/14, FIXED in MC/2571/2014 WITH MC/2571/2014 WITH I.A./856/2016 in MC/2571/2014 WITH I.A./857/2016 in MC/2571/2014 WITH I.A./859/2016 in MC/2571/2014 WITH I.A./1237/2016 in MC/2571/2014 WITH I.A./1238/2016 in MC/2571/2014	MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS-SMTI.DOLI BORO and ORS. MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS. MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS. MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS. MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS. MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS SMTI.DOLI BORO and ORS.	MR R GOSWAMI MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA MR.A KHANIKAR MR.M N NATH MRS.P BORA AMICUS CURIAE MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA MR.A KHANIKAR MR.K GOGOI MRS.P BORA MR.M N NATH AMICUS CURIAE MR.A KHANIKAR MR.K GOGOI MRS.P BORA MR.M N NATH AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
26	I.A.(Civil)/2362/2016 in RSA SL.NO. 278087	NOAMAN UDDIN CHOUDHURY Versus MD. ABDUL LATIF LASKAR	MR.B K PURKAYASTHA MR.B K JAIN	

27	RFA/102/2017 WITH LCR, FIXED	SRI MINOTI SWARGIARY and ANR Versus SRI DASARATH BORO and 8 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
28	CRP/287/2017 FIXED	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus KRIPESH ROY AND ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	
29	I.A.(Civil)/296/2017 in RFA/285608/2016 WITH RFA/285608/2016 (Filing Number)	ALLAHABAD BANK, Versus SPONDON KASHYAP and 2 ORS, ALLAHABAD BANK Versus SRI SPONDAN KASHYAP and 2 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHAMARIA MR.M PHUKAN	MS. K M SAIKIA(R-1) MR.P BORAH(R-1) MR.A K HALOIR-1 MR G CHOUDHURY MS. S KAUSHIK
30	RSA/342/2017 WITH I.A.(Civil)/3728/2017 in RSA/342/2017	SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS	MRG AGARWAL MRS.M D CHOUDHURY	MR. G N KAKATI MR.B DAS
31	I.A.(Civil)/363/2017 in RSA SL.NO.285185, FIXED	SMT ALAKA DAS and 3 ORS Versus SRI MANIK CH DAS and 5 ORS	MRG AGARWAL MRS.M D CHOUDHURY	MR. G N KAKATI MR.B DAS
32	RSA/372/2017 FIXED	MD. NAYEB ALI KHAN and ANR, Versus MD. SOYED ALI and 9 ORS,	MR.J AHMED MR A A DEWAN	MR.G U AHMED MR.H A AHMED MR.R ALI MS.R PEGU
33	RSA/372/2017 FIXED	DEBEN BORKOTAKI Versus PRANAB BORKOTAKI and 5 ORS.	MR.A C SARMA MR.B HALDAR	MR.P CHAKRABORTY MS.S ROY MS.J GOGOI MR.D C C PHUKAN
33	I.A.(Civil)/2647/2017 in RSA/209/2012 WITH RSA/209/2012	MONOWARA KHATUN and 11 ORS, Versus BADSHAH MIYAN and ORS, ON THE DEATH OF ANOWAR HUSSAIN DAU HIS LEGAL HEIRS MONOWARA KHATUN and 11 ORS, Versus ON THE DEATH OF MOTIUR RAHMAN HIS LEGAL HEIRS BADSHAH MIYAN SON and ORS,	MR.M DUTTA MR.N UDDIN MR. S H RAHMAN MR. M DUTTA MR. J ALI MR. N UDDIN	MR.I HUSSAIN MR.R ALI MRM H AHMED MS. S KANUNGOE MR. G U AHMED MD. A. HUSSAIN (R1.2, R1.3, R1.5, R1.6, R1.7, R2) MD. A MALEQUE
	WITH MC/2377/2014 in RSA/209/2012	MONOWARA KHATUN and 11 ORS, Versus BADSHAH MIYAN and ORS,	MR. S H RAHMAN MR. M DUTTA MR. J ALI MR. N UDDIN	MR. I HUSSAIN MR. R ALI MR M H AHMED (R1.2, R1.3, R1.5, R1.6, R1.7, R2) MR M H AHMED (R1.2, R1.3, R1.5, R1.6, R1.7, R2) MS. S KANUNGOE MR. G U AHMED MD. A. HUSSAIN (R1.2, R1.3, R1.5, R1.6, R1.7, R2) MD. A MALEQUE
	WITH MC/2378/2014 in RSA/209/2012	MONOWARA KHATUN and 11 ORS, Versus BADSHAH MIYAN and ORS,	MR.S H RAHMAN MR.M DUTTA MR.J ALI MR.N UDDIN	MR.I HUSSAIN MR.R ALI MRM H AHMED MS.S KANUNGOE MR.G U AHMED MD.A MALEQUE
	WITH I.A.(Civil)/1596/2019 in RSA/209/2012	ON THE DEATH OF MRS. SHUBHJAN BEGUM, HER LEGAL HEIRS Versus ON THE DEATH OF MOTIUR RAHMAN, HIS LEGAL HEIRS AND 13 ORS,	MR. M DUTTA MR. N UDDIN MR. M ISLAM	MR. M HAQUE

	WITH I.A.(Civil)/1597/2019 in RSA/209/2012	ON THE DEATH OF MRS. SHUBHJAN BEGUM, HER LEGAL HEIRS Versus ON THE DEATH OF MOTIUR RAHMAN, HIS LEGAL HEIRS AND 13 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	MR. M HAQUE
	WITH I.A.(Civil)/1598/2019 in RSA/209/2012	ON THE DEATH OF MRS. SHUBHJAN BEGUM, HER LEGAL HEIRS Versus ON THE DEATH OF MOTIUR RAHMAN, HIS LEGAL HEIRS AND 13 ORS	MR. M DUTTA MR. N UDDIN MR. M ISLAM	MR. M HAQUE
34	I.A.(Civil)/2917/2017 FIXED in RFA/294665/2017 WITH RFA/294665/2017 (Filing Number)	KARENG BORO and 5 ORS, Versus DURLABH SARMA and 2 ORS, SRI KARENG BORO and 5 ORS Versus SRI DURLABH SARMA and 2 ORS	MR.A C SARMA MS.N MEDHI MR.P MEDHI MR.A C SARMA MR.P MEDHI	
35	CRP/151/2018 FIXED	RAMENDRA SINHA Versus GUNABATI SINHA	MR. S P CHOUDHURY MS. K SAIKIA MR. A S DHILLON	
36	RSA/178/2018 FIXED	KAZI SAJ UDDIN Versus MONU HAR RAHMAN CHOUDHURY	MR. M C DAS MR. S P CHOUDHURY MR. A S DHILLON	MR. N ISLAM (R1) MR A MOTALIB (R1) MS. L WAJEEDA (R1)
37	RSA/284/2018	SMTI ANJALI SARKAR Versus SMTI BINOTI SATNAMI AND 11 ORS	MR. A CHOUDHURY MR. N DHAR MR. K A MAZUMDER MS. U BARUAH MS N K BARBHUIYA MR. A MALIK	MR. R K D CHOUDHURY (R3-R6) MR. S K GHOSH (R1) MS F AHMED (R1)
38	I.A.(Civil)/1231/2018 in RSA/293/2016	DHIRENDRA NATH HAZARIKA Versus KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
	WITH RSA/293/2016	DR DHIRENDRA NATH HAZARIKA Versus SRI KRISNA KANTA HAZARIKA and 7 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM	MS.P R MAHANTA(R-1) MR.S R GOGOI(R-1) MR.N K DEKA(R-1)
	WITH I.A.(Civil)/170/2017 in RSA/293/2016	DR DHIRENDRA NATH HAZARIKA Versus SRI KRISNA KANTA HAZARIKA and 7 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MS.D SWAMI MD.ASLAM	
	WITH I.A.(Civil)/1232/2018 in RSA/293/2016	DHIRENDRA NATH HAZARIKA Versus KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
	WITH I.A.(Civil)/1233/2018 in RSA/293/2016	DHIRENDRA NATH HAZARIKA Versus KRISHNA KANTA HAZARIKA AND 8 ORS	MR G N SAHEWALLA MS. B SARMA MS. R JAIN MR. P DEKA MD. ASLAM	MR. S R GOGOI MR. N K DEKA MR. P R MAHANTA
39	I.A.(Civil)/1672/2018 in RFA 9/11(D/O), WITH LCR, FIXED	SRI JOGESH SAIKIA @ JOGESWAR SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. S P ROY MR. R P N SINGH	MR. N GOSWAMI GA, ASSAM MR. C K S BARUAH, SC, REVENUE (R - 9 to R - 10) MS. J KAKOTI, SC, FOREST (R - 1 to R - 7)

40	I.A.(Civil)/4053/2018 RSA 279/18(D/O), CAVT. 1053/18, FIXED in RSA/279/2018	MD. HASMAT ALI @ HASU Versus ON THE DEATH OF THULESWAR DAS, HIS LEGAL HEIRS SMTI. MONU DAS, AND 4 ORS.	MR. B C DAS MR J C BORAH	MS. R CHOUDHURY
	WITH I.A.(Civil)/3518/2018	MD HASMAT ALI @ HASU Versus ON THE DEATH OF THULESWAR DAS HIS LEGAL HEIRS SMTI MONU DAS AND 4 ORS	MR. B C DAS MR J C BORAH	MS. R CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/3833/2018	MD. HASMAT ALI @ HASU Versus ON THE DEATH OF THULESWAR DAS, HIS LEGAL HEIRS AND 4 ORS.	MR J C BORAH MR. B C DAS	MS. R CHOUDHURY
41	CRP/38/2019 FIXED	ANU BORAH Versus NIRU BORAH	MR. I C DEKA MS. D BARMAN	
42	CRP/49/2019 FIXED	MARIOM NESSA @ BEGUM AND 6 ORS. Versus ABDUL KARIM AND 2 ORS.	MR. R ALI MR. H A AHMED	
43	I.A.(Civil)/569/2019 FIXED in RSA/1687/2019	ELA BEGUM AND ANR Versus SRI AGHNURAM DAS AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS L SAIKIA	
	WITH RSA/1687/2019 (Filing Number)	ELA BEGUM AND ANR Versus SRI AGHNURAM DAS AND ANR		
44	I.A.(Civil)/882/2019 FIXED in RFA/23/2018	KANA PATOR @ KARNA PATOR Versus ON THE DEATH OF NILESWARI DAS, HER LEGAL HEIRS REPRESENTING	MR. B CHAKRAVARTY MR. U DAS	MR. A GANGULY
	WITH RFA/23/2018	KANA PATOR @ KARNA PATOR Versus SMT NILESWARI DAS	MR. D K SAIKIA MR. B CHAKRABORTY MR. D K SAIKIA MR. U DAS	MR. A GANGULY MR. J K DAS MR. A BORAH
	WITH I.A.(Civil)/883/2019 in RFA/23/2018	KANA PATOR @ KARNA PATOR Versus ON THE DEATH OF NILESWARI DAS, HER LEGAL HEIRS REPRESENTING	MR. B CHAKRAVARTY MR. U DAS	MR. A GANGULY
	WITH I.A.(Civil)/885/2019 in RFA/23/2018	KANA PATOR @ KARNA PATOR Versus ON THE DEATH OF NILESWARI DAS, HER LEGAL HEIRS REPRESENTING	MR. B CHAKRAVARTY MR. U DAS	MR. A GANGULY
45	I.A.(Civil)/1177/2019 FIXED in CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	
	WITH CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	
	WITH I.A.(Civil)/1179/2019 in CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	
46	I.A.(Civil)/1251/2019 in RSA 75/17 & 77/17(BOTH D/O), FIXED in Review.Pet./1376/2019	SRI BIREN DAS AND 2 ORS Versus SRI KUSHAL GOGOI	MR G P BHOWMIK MS. P CHUTIA	MR D DEKA
	WITH Review.Pet./1376/2019 (Filing Number)	SRI BIREN DAS AND 2 ORS Versus SRI KUSHAL GOGOI		

47	I.A.(Civil)/1521/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH RSA/100/2014	KARUNA SARMA and 3ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA (A1, A4) MS. I DEKA (A1, A4)	
	WITH I.A.(Civil)/1524/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1525/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1526/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1527/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY
	WITH I.A.(Civil)/1528/2019 in RSA/100/2014	KARUNA SARMA and 10 ORS Versus SON MALAKAR and 13 ORS	MR. R SARMA MS. P BARMAN	MR. M CHOUDHURY MR. A K CHOUDHURY MR. C BAISHYA MR. D CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 14

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./274/2019	RELIANCE GENERAL INSURANCE CO. LTD. Versus RAMESH KUMAR GUPTA and 4 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. M DAS (R-1) MS. R BEGUM (R-1)
	WITH I.A.(Civil)/1622/2019 in MACApp./274/2019	RELIANCE GENERAL INSURANCE CO. LTD. Versus RAMESH KUMAR GUPTA and 4 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	MS. M DAS MS. R BEGUM (R-1)
2	MACApp./277/2019	UNITED INDIA INSURANCE CO LTD. Versus SMT KUNJA GOSWAMI and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)
	WITH I.A.(Civil)/1625/2019 in MACApp./277/2019	UNITED INDIA INSURANCE CO LTD. Versus SMT. KUNJA GOSWAMI and 3 ORS	MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)
ORDERS				
3	MACApp./64/2018 WITH LCR, FIXED	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASAMA KHATUN and 2 ORS	MR. S S SHARMA MS. L SHARMA MR B J MUKHERJE	MR. S AHMED (R- 1-3) MR. Y ALI (R- 4 & 5) MR. F R CHOUDHURY (R- 4 & 5),
	WITH I.A.(Civil)/358/2018 in MACApp./64/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus ASSAMA KHATUN	MRS L SHARMA MR B J MUKHERJE MR S S SARMA	
4	MACApp./360/2018 WITH LCR	MD. SAJID TALUKDAR Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MD. A AHMED (R1) MR. R C PAUL (R1) MS L DAS (R1)
5	MACApp./362/2018 WITH LCR	SMT. SAHEBA BEGUM Versus THE CHOLAMANGALAM M/S GENERAL INSURANCE CO LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
6	MACApp./364/2018 WITH LCR	SRI JITUL RAJKHOWA Versus THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MS. S KHANIKAR MR P CHOUDHURY MS.P BARUAH	

7	MACApp./374/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS. D DUTTA (R2) MS P MISHRA MR. R DEY
8	MACApp./375/2018 WITH LCR	SMT SARMILA BASUMATARY AND 4 ORS Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. N DEBNATH MS. R HAZARIKA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
9	MACApp./376/2018 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI PARUL HAZARIKA AND 6 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	MD. A AHMED (R7) MR. R C PAUL (R7) MR. M DUTTA (R1-R4) MR. A BORUA (R1-R4) MS L DAS (R7)
10	MACApp./379/2018 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI SUKMAYA SUBBA and 5 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS.P BORTHAKUR	MR. S BANIK (R1) MR K K GHOSH (R1) MR. S K AGARWAL (R1)
11	MACApp./381/2018 WITH LCR	SHRI GITUMANI ROY Versus THE DIVISIONAL MANAGER UNITED INDIA ASSURANCE CO. LTD and ANR.	MR.U C RABHA MR. S M SARMA MR. M M DEKA	MS P HAJURI
12	MACApp./387/2018 WITH LCR	MS RANU BHAGAWATI Versus SRI PRAFULLA BORAH and ANR	MR.R DE MR G RENGMA MR.P DEKA	MR.S S SHARMA(R-2) MS.L SHARMA(R-2)
13	MACApp./750/2018 WITH LCR, FIXED	SRI INDRA BAHADUR CHETRI Versus SRI SUNIL DAS AND 5 ORS	MR. J SARMAH MR. M C DAS MR S B DAS	MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
14	I.A.(Civil)/1590/2019 FIXED in MACApp./34/2014 WITH MACApp./34/2014 WITH I.A./1548/2015 in MACApp./34/2014	UNITED INDIA INSURANCE CO. LTD., Versus GAUTAM DAS and 4 ORS, UNITED INDIA INSURANCE CO. LTD., Versus GAUTAM DAS and 4 ORS, GAUTAM DAS and ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. R GOSWAMI MR. R GOSWAMI MR.I ALAM MR.R GOSWAMI	MR R BARUAH MS. R BORA MR.D SAIKIA MR.R BARUAH MR.B GOGOI MR.P NAYAK
<u>HEARING</u>				
15	MACApp./156/2014 P/H, WITH LCR 2 FILES, FIXED	NATIONAL INSURANCE CO. LTD. Versus ANJANA JHA and 6 ORS.	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.N DEBNATH MS.R HAZARIKA
16	MACApp./21/2016 WITH LCR WITH I.A./278/2016 in MACApp./21/2016	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI BELA SHAH and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS. P DAS	MR. A SAHAD (R- 6) MR. S C KEYAL (R- 1&2) MS. P BARUAH (R- 1 & 2) MS. G SARMAH (R- 1&2) MR. D HALOI (R- 6)
17	MACApp./120/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI BELA SHAH and 7 ORS SMTI BIMLA CHOWDHARY and ANR Versus THE NAME OF RESPONDENT No. 1 HAVE BEEN STRUCK OUT	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MR.A K GUPTA MR.R S MISHRA	MS.N MODI(R-3) MR. S DUTTA MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)

18	MACApp./271/2016 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus SMTI BIJANTI BALA ROY and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR A A DEWAN(R-1) MR.A HUSSAINR-1 MS.K DAS(R-1)
19	MACApp./317/2016 WITH LCR, FIXED	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. S P CHOUDHURY MR. A S DHILLON	MS N KALITA (R-1) MR. S DUTTA (R-1) MR. C SHARMA (R-1) MS. P DOWERAH (R-1) MS. M CHOUDHURY (R-1) MS. S THAKURIA (R-1)
	WITH I.A.(Civil)/1817/2016 in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS.M CHOUDHURY(R-1) MSN KALITA(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DOWERAHR-1 MS.S THAKURIA(R-1)
20	MACApp./172/2017 WITH LCR 2 FILES	SRI RAJU BORGHAIN @ BHUBAN BORGHAIN and 4 ORS Versus SRI JYASED DAIMARY and 2 ORS	MR.M TALUKDAR MRI SHARMA	MRS.K DEKAR-3 MR.B K PURKAYASTHA(R-3) MR.D A KAIYUM(R- 1&2) MS.N M SARMA(R-3) MR.E HUSSAIN(R- 1&2)
21	MACApp./378/2017 WITH LCR	THE ORIENTAL INSURANCE CO LTD Versus SMTI CHAMPABATI RAY and 5 ORS	MR.S K GOSWAMI MR. A ACHARYA MR.B K GOSWAMI	MR. A TALUKDAR MRS.B DAS MR.A T SARKAR MR J JOHN MR. A HUSSAIN MS.T BEGUM MS. J TALUKDAR MR.K RAHMAN
22	MACApp./465/2017 WITH LCR	MOFILA BEWA and ANR Versus MD FAIZUDDIN and 3 ORS	MR.A R AGARWALA MR.R ZAHAN	MR. R GOSWAMI MS.S ROY MS. M SAIKIA MS. A DAS MS. P BORTHAKUR MS.A THAKURIA
23	MACApp./418/2018 WITH LCR	ATANU DUTTA Versus DEEP NAYAK AND 12 ORS	MR. A BHATTACHARYYA MR. D BHUYAN	
24	MACApp./425/2018 WITH LCR	SMT GEETA BAISHYA AND 3 ORS Versus MD HAIMAT ALI AND 2 ORS	MR. S K JAIN MR. B K JAIN MR. A DEKA MR. N DEKA MS. P C BARNALI NAIR MR. S TALUKDAR	MR S DUTTA (R3) MS. N MODI (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3)

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
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15)	MS. A VERMA	11-05-2019	To	31-05-2019
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17)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1278/2019 FIXED	MD. MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./247/2019 FIXED	DEBOJIT DAULAGAPU Versus THE STATE OF ASSAM	MS. C CHOUDHURY MR. A BORA MR. D BAIDYA	PP, ASSAM
3	Bail Appln./590/2019 FIXED	ISMAIL SK. @ MD. ISMAIL SK. @ KALA Versus THE STATE OF ASSAM	MR. S RAHMAN	PP, ASSAM
4	Bail Appln./780/2019 FIXED	MOZNUR RAHMAN @ SAHI KHAN Versus THE STATE OF ASSAM	MR M RANA MR M MONDAL	PP, ASSAM
5	Bail Appln./795/2019 WITH OFFICE NOTE, FIXED	JONAB ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	Bail Appln./867/2019 FIXED	JAKIRUL HOQUE @ JAKIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR R A AHMED MR. S K M ALOMGIR	PP, ASSAM
7	Bail Appln./993/2019 FIXED	MD. ABDUR RASHID Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
8	Bail Appln./995/2019 FIXED	ZIYABUR RAHMAN @ JIABUR RAMAN Versus THE STATE OF ASSAM	MR. S H SIKDAR	PP, ASSAM
9	Bail Appln./996/2019 FIXED	BHASKAR TALUKDAR Versus THE STATE OF ASSAM	MRS. B GOGOI MS. D DEKA	PP, ASSAM
10	Bail Appln./998/2019 FIXED	RAKESH MAZUMDAR Versus THE STATE OF ASSAM	MR A ALOM MR D KALITA	PP, ASSAM
11	Bail Appln./999/2019 FIXED	RAHUL GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
12	Bail Appln./1000/2019 FIXED	MD. INNAS ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
13	Bail Appln./1001/2019 FIXED	IMDAD HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

14	Bail Appln./1008/2019 FIXED	PRADIP MANDAL Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS J BORAH MR. P S BISWAS MS D CHOWDHURY	PP, ASSAM
15	Bail Appln./1009/2019 FIXED	BISWAJIT MONDOL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. R H BHUYAN	PP, ASSAM
16	Bail Appln./1013/2019 FIXED	AJGAR ALI Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
17	Bail Appln./1025/2019 FIXED	THOKCHOM MADAN SINGH @ T. MADAN SINGH AND ANR. Versus THE UNION OF INDIA	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	SC, NF RLY
18	Bail Appln./1054/2019 FIXED	MD. KERAMAT ALI AND ANR. Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
19	Bail Appln./1099/2019 FIXED	RANJIT RAY Versus THE STATE OF ASSAM	MR. R D BHUYAN MS T BARUAH	PP, ASSAM
BAIL HEARING				
20	AB/3823/2018 FIXED	ABDUL MAJID KHAN AND 7 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. I A HAZARIKA MR. A AHMED	PP, ASSAM
21	AB/70/2019 FIXED	BABUL ALI Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
22	AB/162/2019 FIXED	AJOY SINGH AND ANR. Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
23	AB/466/2019 FIXED	DHRUBOJYOTI TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	MR. P KATAKI (INFORMANT) MRS R BEGUM (INFORMANT) PP, ASSAM
24	AB/605/2019 FIXED	PABAN MANTA Versus THE STATE OF ASSAM	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	PP, ASSAM
25	AB/659/2019 FIXED	ASWINI KUMAR SARMA Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
26	AB/794/2019 FIXED	BAHEJ UDDIN @ BAHEUDDIN AND 16 ORS. Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. A HUSSAIN	PP, ASSAM
27	AB/799/2019 FIXED	RITUPON GOGOI @ APU Versus THE STATE OF ASSAM	MR D SAIKIA MD R ISLAM	PP, ASSAM
28	AB/879/2019 FIXED	LAKHI DAS Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
29	AB/912/2019 FIXED	RAFUL ALI @ MD. DUDUL ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
30	AB/919/2019 FIXED	DIPANKAR DUTTA LAHKAR AND ANR. Versus THE STATE OF ASSAM	MR. A SARMAH	MR G CHOUDHURY (INFORMANT) MR. D GOGOI (INFORMANT) PP, ASSAM MS. S KAUSHIK (INFORMANT)

31	AB/964/2019 FIXED	SANJAY BISWAS Versus THE STATE OF ASSAM	MR D SAIKIA MS. P HAZARIKA MR. H S BARUAH	PP, ASSAM
32	AB/970/2019 FIXED	SIDDIK ALI @ MD. SIDDIQUE HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
33	AB/973/2019 FIXED	SUMAR ALI AND ANR. Versus THE STATE OF ASSAM	MR A ALI MR. A PARAMANIK MRS. S DEKA	PP, ASSAM
34	AB/975/2019 FIXED	JJARUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH	PP, ASSAM
35	AB/1002/2019 FIXED	JAHIRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS. M MEDHI	PP, ASSAM
36	AB/1021/2019 FIXED	GOPAL NIRALA Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
37	AB/1092/2019 FIXED	AKASH DAS Versus THE STATE OF ASSAM	MR P S RAJA	PP, ASSAM
38	AB/1156/2019 FIXED	RAJIB ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A BAREK	PP, ASSAM
39	AB/1203/2019 FIXED	MD JAMSED ALI @ JAMSER ALI AND 10 ORS. Versus THE STATE OF ASSAM	MR. T H HAZARIKA MR M CHETIA MR A RASHID	PP, ASSAM
40	AB/1204/2019 FIXED	SANKAR PAUL Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
41	AB/1216/2019 FIXED	JAYNAL ABDIN @ JOYNAL KHAN AND 4 ORS. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. A.U. AHMED DR. B U AHMED MR. A K AZAD MR. M A I HUSSAIN	PP, ASSAM
42	AB/1227/2019 FIXED	MD. JALAL UDDIN @ JALUK Versus THE STATE OF ASSAM	MR. S Y AHMED M M ISLAM	PP, ASSAM
43	AB/1228/2019 FIXED	MAMUD ALI @ SULTAN AHMED AND 6 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MS. D DEKA	PP, ASSAM
44	AB/1229/2019 FIXED	DHANJIT BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
45	AB/1234/2019 FIXED	FAIN UDDIN @ FAINUDDIN Versus THE STATE OF ASSAM	MR. B K SEN MR FAIZUL HOQUE	PP, ASSAM
46	AB/1235/2019 FIXED	MUBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
47	AB/1270/2019 FIXED	MD. ABU BAKKAR SIDDIK Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
48	AB/1281/2019 FIXED	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR A A DEWAN MR B ISLAM	PP, ASSAM
49	AB/1329/2019 FIXED	RASHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
50	AB/1376/2019 FIXED	ABDUL LATIF AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS P LEKHARU	PP, ASSAM

HEARING

51	Crl.A./294/2013 WITH LCR	BISWAJIT PAUL Versus STATE OF ASSAM and 6 ORS.	MR.R GOSWAMI MR.I ALAM MR.T SK	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MR.A K LASKAR PP, ASSAM
52	Crl.Rev.P./271/2014 WITH LCR	MRS. DEBAJANI KALITA DEKA Versus THE STATE OF ASSAM AND ANR	MR.R SARMA MS.K D SARMAH MSB DEVI MRS.S D SAIKIA	MR.S K JAIN MR.S SHARMA MR.T C KHETRI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./157/2019	IDRISH ALI Versus MORTAZA KHATUN	MR A ALI MS. M KHATUN	
2	Crl.Pet./203/2019	NASIMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM
3	Crl.Pet./488/2019	KIRON CHETIA Versus THE STATE OF ASSAM AND ANR.	MR. J C GOGOI MR. K KALITA MR. N GOGOI MR. H KAKATI	PP, ASSAM
4	Crl.Pet./508/2019 FIXED	NEWBIL DAIMARI @ NWBIL DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS H KONWAR MR. M BASUMATARY	PP, ASSAM
<u>ADMISSION</u>				
5	Crl.Pet./70/2018 WITH LCR 4 FILES	ZAKIR HUSSAIN MONDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	MR. A K HUSSAIN (R2) MS. S HAZARIKA (R2) MR A HAQUE (R2) PP, ASSAM
6	Crl.Pet./108/2018	RAJIV SHARMA Versus SMT. INDRANEE SARMA	MR. M SARANIA MD. S U AHMED MS. I KEITZAR MS. S KAUSHIK	MR. R C SAIKIA MS. P BORA MS. K SAIKIA MS. R DEKA MS. J TAMULI
7	Crl.Pet./113/2018	MONURANJAN CHETIA Versus SMT. ANJUMONI CHETIA AND ANR.	MR. N BORAH MR. H MAZUMDER	MR. U K DEKA
8	Crl.Pet./120/2018	SMT. SUNITA KEJRIWAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. O P BHATI MR. T C DAS MR. P SARMA	PP, ASSAM
9	WITH Crl.Pet./252/2018	DIP HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR S M ABDULLAH P MR. J ALI MR D SAIKIA	PP, ASSAM

10	Crl.Pet./155/2018	SANKAR AZAN MISSION Versus THE STATE OF ASSAM	MR. P PATHAK MR. A NARZARI	PP, ASSAM
11	Crl.Pet./224/2018 WITH LCR 2 FILES	ATANU KUMAR DEB Versus THE STATE OF ASSAM AND ANR.	MR B K SINGH MS. M BORAH	PP, ASSAM
12	Crl.Pet./312/2018	KHAGEN BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR. H MAZUMDER	MR M GARODIA (R2) MS R DAS (R2) PP, ASSAM
13	Crl.Pet./391/2018	NOOR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MR. N J DUTTA SC, APDCL PP, ASSAM
14	Crl.Pet./405/2018	MADHAB KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	MR. S S S RAHMAN (R2) PP, ASSAM MR. H K SHARMA (R2)
15	Crl.Pet./416/2018	MRITUNJOY DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTOKY MR. K PAUL MR. A SARMA MR D K DEY	PP, ASSAM
16	Crl.Pet./433/2018	ALI HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR A HAQUE	MR. A R SIKDAR MR N AHMED MD A ALI PP, ASSAM
17	Crl.Pet./713/2018	TAFAZZAL HUSSAIN FAKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. A BHATTACHARYA MR. B CHOUDHURY MR. U CHOUDHURY MR. A H KHANDAKAR MS. M KHAN	MR G CHOUDHURY (R2) MS A REHMAN (R2) PP, ASSAM MS. S KAUSHIK (R2)
18	Crl.Pet./729/2018 WITH LCR(SCANNED COPY)	SUMAN MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR G D CHOUDHURY	MR. S D PURKAYASTHA (R2) MR S CHOUDHURY (R2) PP, ASSAM
19	Crl.Pet./818/2018	DURLABH SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS. R GOGOI	MR. B CHOWDHURY (R2) PP, ASSAM
20	Crl.Pet./895/2018	SANGITA RAJBONGSHI AND 2 ORS. Versus PANKAJ KR. DAS	MR H DAS MR. M KALITA MS. U HAZARIKA	MR. A A R KARIM MR. A HALIM
21	Crl.Pet./918/2018	SUSHANTA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MR. A KAKATI	MR D TALUKDAR (R2) PP, ASSAM
22	Crl.Pet./935/2018	JOGESWAR PATOWARI Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR	MR. U B SARMA (R2) MS N ISLAM (R2) MS. L ISLAM (R2) PP, ASSAM
23	Crl.Pet./1000/2018	MADAN CHANDRA DEURI Versus THE STATE OF ASSAM AND ANR.	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. P BHATTACHARYA (R2) PP, ASSAM MR. T G BARUAH (R2)
24	Crl.Pet./1080/2018	MIZANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A S CHOUDHURY MR. R ISLAM	MR. A R SIKDAR (R2) MD A ALI (R2) MR. S I TALUKDAR (R2) PP, ASSAM
25	Crl.Pet./1114/2018	ABDUL KADER Versus ASIYA KHATUN	MD. A. RASHID MR. M HUSSAIN	MR. A T SARKAR MR. T AHMED
26	Crl.Pet./181/2019	MAHTAB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S. DEY MR. B BORAH MR P DEKA	MS. S K NARGIS (R2) MS. A MESEN (R2) PP, ASSAM
BAIL HEARING				
27	AB/515/2019 FIXED	LABA KANTA SAHARIA Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM

28	AB/1044/2019 FIXED	ZEARUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
29	AB/1192/2019	CHAKRAMANI GAYARI Versus THE NORTH EAST FRONTIER RAILWAY	K BORPUJARI MR. A CHAMUAH MS. P K DEVI	SC, NF RLY
30	AB/1210/2019 FIXED	TABIB ALI @ TABIBOR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM

ORDERS

31	Crl.Rev.P./23/2018 WITH LCR	KUDDUSUL HAQUE Versus M/S. SURENDRA ELECTRICALS	MR. M H ANSARI MR. A AHMED MS J SAIKIA	MR. N ANAND MR. U K BARMAN MR. H ALI MR. A BARUAH
32	Crl.Pet./315/2018	UTPAL NEOG Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR MR. P KONWAR	PP, ASSAM
33	Crl.Pet./1169/2018 WITH OFFICE NOTE	LALILTA MALA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D SAIKIA	PP, ASSAM
34	Crl.Pet./1219/2018	BISWAJIT PATOWARY Versus THE STATE OF ASSAM AND ANR.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM
35	I.A.(Crl.)/326/2019 Crl.Rev.P./137/2019 (D/O) in Crl.Rev.P./137/2019	PINKU BARMAN @ KANAK BARMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P KATAKI	PP, ASSAM

HEARING

36	Crl.Rev.P./389/2010 WITH LCR 6 FILES	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
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9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,15th May 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 18

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/7338/2016	BULU KUMAR ROY and ANR. Versus THE STATE OF ASSAM and 11 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM MR.P K GOGOI(R-12) MR.H K GOGOIR-12 MR.S K PANDEY(R-12)
ADMISSION				
2	WP(C)/6231/2012 FIXED	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
WITH				
3	WP(C)/1125/2017	JATIN MALI Versus THE STATE OF ASSAM and 8 ORS.	MR.SK S N MOHAMMAD MRSK N MAHAMMAD MR.I ISLAM	GA, ASSAM
WITH				
4	WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR.P K KALITA MR.N DAS	GA, ASSAM
WITH				
5	WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.A MITRA MR.S MITRA	GA, ASSAM
WITH				
6	WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
7	WP(C)/2784/2014 FIXED	ARDHENDU NATH CHACKRABORTY Versus THE STATE OF ASSAM AND 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	GA, ASSAM MR.A K SARMA MR.H J TAMULI MS.P BORTHAKUR
8	WP(C)/3608/2014	M/S GUWAHATI CARBON LIMITED and ANR. Versus THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.P HAZARIKA MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE

9	WITH WP(C)/3683/2014	M/S BRAHMAPUTRA CARBON LIMITED and ANR. Versus THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.B SARMAH MR.P HAZARIKA MR.R DUBEY MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE CUSTOMS SC, CENTRAL EXCISE
10	WP(C)/4402/2014	KAMESWAR CHOUDHURY and 27ORS Versus THE STATE OF ASSAM AND 5ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	GA, ASSAM SC, G M D A SC, WATER RESOURCE SC, GMC
11	WP(C)/5072/2014	SHAHANUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.A ROSHID MR.A MOBARAQUE	GA, ASSAM
12	WP(C)/7848/2015	ANIL DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR.P TALUKDAR MS.A DAS	SC, CO-OP.
13	WP(C)/7881/2015	KISHORE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MR.N J KHATANIAR MR.A CHOUDHURY	SC, EXCISE DEPTT.
14	WP(C)/7885/2015	MRS. KUNJA MONI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR.R P HAZARIKA MR.S K GUPTA	GA, ASSAM
15	WP(C)/2364/2016	SMT. JOLLY DAS BRAHMA Versus THE GUWAHATI MUNICIPAL CORPORATION and ANR.	MR.B CHAKRABORTY MR.S CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR.A B CHOUDHURY SC, GMC
16	WP(C)/2878/2016 CAVT. NO. 269/16 FIXED	DEEPLYOTI DAS and ANR Versus THE STATE OF ASSAM AND 21 ORS	MRA R BHUYAN MR.M A I HUSSAIN MR.R ALI	GA, ASSAM MR.A A MONDAL(R- 5-19) MR.D K DASR- 5-19 MR.S DAS(FOR CAVEATOR) MR.G PEGU(FOR CAVEATOR) MR.A M KHAN(R- 20,21&22)
17	WP(C)/3875/2016 FIXED	ABDUL MOTIN PRODHANI and 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	GA, ASSAM SC, DLR
18	WP(C)/5206/2016 FIXED	CHANDAN DATTA Versus THE UNION OF INDIA and 7 ORS	DR. B AHMED MR. K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. N HOQUE	C.G.C. MR. C K S BARUAH ASSTT. S.G.I. SC, F C I
19	WP(C)/6465/2016 FIXED	ABDUL HAI Versus MD. JULHAS UDDIN and 11 ORS	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	MR.S CHAUHAN MR.A R SHOME PP, ASSAM
20	WP(C)/6615/2016	M/S A B F BRICK FIELD UNIT - III Versus THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.K J SAIKIA MR.S GANGULY	GA, ASSAM MR.P J PHUKAN(SC, PCBA)
21	WP(C)/6617/2016	M/S TATA BRICK FIELD Versus THE STATE OF ASSAM AND 6 ORS	MS. R LAHKAR MR. K J SAIKIA MR. S GANGULY	GA, ASSAM MR. P J PHUKAN (SC, P.C.B.A.)
22	WP(C)/6640/2016	GUWAHATI GOODS TRANSPORT ASSOCIATION and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.A C BURAGOHAIN MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH MR.G Z AHMED MS.D GOGOI	SC, TRANSPORT
23	WP(C)/6650/2016	DR. BIPIN CHANDRA KALITA Versus THE STATE OF ASSAM and 6 ORS.	MR.N N UPADHYAYA MR.S SHARMA MR A SAIKIA	GA, ASSAM(R (1,5,6,7)) MRS. V L SINGH (R4) C.G.C. C.G.C. MR.M PHUKAN(R-2) MS. H DAS (R4) ASSTT.S.G.I.(R 2)

24	WP(C)/6655/2016	SIDDEK ALI MAZUMDER and 51 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MRA R BHUYAN MR.M A I HUSSAIN	GA, ASSAM SC, FOREST
25	WP(C)/6671/2016	M/S S M F BRICKS UNIT-II Versus THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.K J SAIKIA MR.S GANGULY	GA, ASSAM MR.P J PHUKAN SC, P C B A
26	WP(C)/6674/2016	M/S KBI BRICK FIELD Versus THE STATE OF ASSAM AND 6 ORS	MS.R LAHKAR MR.S GANGULY MR.K J SAIKIA	GA, ASSAM MR.P J PHUKAN SC, APDCL SC, P C B A
ORDERS				
27	WP(C)/7815/2015	DR. BHABESH KR. DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MS.B CHOUDHURY MR.D CHOUDHURY	GA, ASSAM(R 4,5) MR.J M A CHOUDHURYR 1-3 MR.K I MAZUMDER(R-7) SC, HEALTH
28	Cont.Cas(C)/57/2016 I.A.(C) 3023/2018(D/O), I.A.(C) 2329/2018(D/O)	J.K.B. ENTERPRISE Versus JYOTY NARAIN SHARMA and ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	MR. T C CHUTIA (R6) MS. N DAS (R6) MR D K ROY (R6) MS. I KAKATI (R6)
29	Cont.Cas(C)/156/2016	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus DR.M. ANGAMUTHU and ORS	MR.S P DEKA MR.B KALITA MR.D SHARMA	MS.M HAZARIKA(R-1) MS.H BUZAR BARUAH(R-1&3)
30	Cont.Cas(C)/241/2016 FIXED	PRABIR BISWAS Versus DR. M. ANGAMUTHU and 4 ORS.	MR. G N SAHEWALLA MR. S BANIK MS. B SARMA	MS. M HAZARIKA (R1-R4) MR. T C CHUTIA (R5) MS. N DAS (R5) MR D K ROY (R5) MS. I KAKATI (R5) MS. H BUZAR BARUAH
WITH				
31	Cont.Cas(C)/312/2018	PRABIR BISWAS Versus VIRENDRA MITTAL	MR. S BANIK MR K K GHOSH	MS I JAMIR MR. T C CHUTIA MS. N DAS MR D K ROY
32	Cont.Cas(C)/287/2016	AZIZUR RAHMAN Versus V.B. PYARELAL and 3 ORS	MR. A SARMA MR. K PAUL MR. D K DEY MR. J P CHAUHAN MS. R VERMA	MR. B J TALUKDAR (R-4) MS U DAS (R-2) MS. A VERMA (R-2) MS. S KHANIKAR (R-2) MR. K K PARASAR (R- 1 & 3) MR. B CHETRI (R- 1 & 3) MRS. S SARMA (R-4)
33	Cont.Cas(C)/549/2016	RUPAK KALITA Versus M.C. BORO and 3 ORS	MR.J M A CHOUDHURY MR.A B T HAQUE	
34	Cont.Cas(C)/552/2016	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
35	I.A.(Civil)/4370/2018 WP(C) 6943/2015(D/O), I.A.2710/2015(D/O) in WP(C)/6943/2015	GOKUL HAZARIKA AND 2 ORS. Versus THE UNION OF INDIA and 32 ORS.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
36	I.A.(Civil)/1501/2019 WP(C) 5541/2008(D/O) in WP(C)/5541/2008	SRI BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM
37	I.A.(Civil)/1513/2019 WP(C) 4619/2013(D/O) in WP(C)/4619/2013	GINIMA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BHATTACHARJEE	GA, ASSAM MS. M BORAH MR. A CHAMUAH MS M DEKA
HEARING				
38	WP(C)/3145/2011	M/S WALTER TRADERS Versus THE STATE OF ASSAM AND ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	GA, ASSAM MR. A DAS (SC, FOREST DEPT.)

39	WP(C)/4290/2011 WP(C) 1233/12(D/O)	BIRESWAR SEAL Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY	GA, ASSAM MRS.V L SINGH
	WITH			
40	Cont.Cas(C)/220/2011	BIRESWAR SEAL Versus ABDUL RAHIM SHEIKH and ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE	MR.A K THAKUR MR B N GOGOI
	WITH			
41	WP(C)/3455/2012	HEMANTA KR. RAY Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN	MRS.V L SINGH SC, REVENUE
42	WP(C)/7196/2013 WP(C) 4063/2010(D/O)	PRADIP SAHA Versus THE STATE OF ASSAM AND 2 ORS	MRS.P GOSWAMI MS.L BORGHAIN MR.N SAIKIA	MRS.V L SINGH SC, REVENUE
43	WP(C)/1540/2014 CAVT. NO. 456/2014 CAVT 456/14(D/O)	MAYONG HIT SADHINI FISHERY SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM 3 ORS	MR.A SARMA MR.T BARUAH MRM P GOSWAMI	MR.S N SARMA GA, ASSAM MR.T ISLAM MR.D NARZARY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 15/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
10)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
11)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
12)	MR K AGARWAL	13-05-2019	To	17-05-2019
13)	MR A KUNDU	13-05-2019	To	23-05-2019
14)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
15)	MS. A VERMA	11-05-2019	To	31-05-2019
16)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
17)	MR S BORGHAIN	14-05-2019	To	17-05-2019
18)	MR. I ALAM	16-05-2019	To	17-05-2019
19)	MR. R GOSWAMI	17-05-2019	To	17-05-2019